

Para wise compliance status for Hon. NGT (WZ) directions in the matter of O.A. 02 of 2024

- Hon. NGT has asked whether effluent discharge being done in appropriate manner or not in para 3 and regarding above ground pipeline which is also asked in para 6.
- Hon. NGT in para 6 has asked for compliance status of directions issued in the matter O.A.109/2022 dated: 23/01/2023 Hasmukhbhai Bahecharbhai Parmar Vs. Notified Area Authority of Ankleshwar and Ors. along with current status.
- **In the matter of O.A.109/2022 vide order dated: 23/01/2023 para 10 Hon. NGT has issued directions as below:**
 - *We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 – NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.*
 - *As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs. 25,00,000/- (Rupees Twenty Five Lakhs).*
 - *The compensation amount/penalty amount, which shall be realized from respondent No.1, shall be utilized for restitution of environment in the local area within one year, independent of the obligation of respondent No.1.*
- **For the compliance of above direction this Board has taken following actions:**
 - Firstly notice was issued to Notified Area Authority on 08/02/2023 prior imposing EDC. (Annexure-A)
 - Afterwards, directions were issued to Notified Area Authority on 20/05/2023 under section 33-A of the Water Act-1974 to pay Rs. 25 lacs as interim Environmental damage compensation and to submit ATR for above ground pipeline status with requisite details and certification for discontinue of underground network before May-2023 and copy of this direction was also sent to MD of GIDC. (Annexure-B)
 - NAA has informed this Board vide letter dated: 23/06/2023 that they have provided above ground pipeline as per direction of Hon. NGT. However, NAA did not submitted certified Action Taken Report. (Annexure-C)
 - Regional office of Ankleshwar of this Board has also informed NAA to discontinue/sealing abandon underground drainage network and comply with Hon. NGT directions and to submit action taken report vide letter dated: 23/08/2023 and to submit new drainage map with all requisite details. (Annexure-D)

- This Board also issued Directions to NAA on 18/11/2023 as reminder for the payment of interim EDC amount of Rs. 25 lacs and for submitting certified Action taken report for compliance of Hon. NGT directions. (Annexure-E)
- Industries are also informed vide letter dated: 29/09/2023 to prevent any type of discharge into Storm water drain of GIDC outside their unit premises. (Annexure-F)
- Furthermore, in view of Hon. NGT directions issued vide order dated: 20/02/2024, before submitting the compliance status w.r.t matter O.A. 109/2022, Legal notice was issued to NAA on 29/04/2024 for compliance of Hon. NGT directions of O.A.109/2022, to pay interim EDC of Rs. 25 Lacs and to comply with various directions issued by this Board. (Annexure-G)
- NAA has paid EDC of Rs. 25,00,000/- (Rs. 25 lacs) on 03/05/2024.

Current status:

- It is to be noted that regional office of Ankleshwar is regularly monitoring the area to prevent/identify any type of discharge in storm water drain of GIDC.
- Furthermore, this Board has engaged third party monitoring GEMI (Gujarat Environment Management Institute) to effectively monitor the issue of effluent discharge in Storm water drains of Ankleshwar GIDC. (Annexure-H)
- If any industry is found discharging effluent in Storm Water Drains legal actions are taken against them. In last three months (February to April-2024) total 14 industries were caught discharging effluent in Storm Water drain or not meeting with the norms hence, closure directions were issued to these industries under section 33-A of Water Act-1974 with immediate effect.
- It is also identified that some of the industries are discharging domestic effluent in Storm Water drains. Such industries are identified during routine monitoring and Show Cause notice is issued by Board. At present 26 nos. of industries are issued Show Cause notices.
- At many places commercial establishments are also found discharging domestic waste water and such flow is coming into Storm Water Drain of GIDC and Natural drains.
- It is to be noted Notified Area Authority has provided above ground pipeline network from discharge point of industry to pockets made to collect effluent. However, all the Raising Main pipelines from various pumping station to the CIP & IIUS line is still not made above ground. Hence letter is sent to NAA dated: 15/03/2024 for providing above ground Raising Main Pipelines instead of existing underground network in GIDC Ankleshwar region. (Annexure-I)
- This Board has also sent letter to NAA for discontinue old abandon underground drainage line and completely seal it so, that no any effluent can be discharged through it. NAA is asked to submit Action Taken report for this matter along with certification of third party vide letter dated: 04/04/2024. (Annexure-J)



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME

WHEREAS, you are Notified Area Authority-Ankleshwar, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board and Notified Area Authority as below:

- a) *We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 - NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.*
- b) *As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs.25,00,000/- (Rupees Twenty Five Lakhs).*

Whereas for the compliance of aforesaid directions of the Hon. NGT this board intends to calculate and quantify the environmental damages for past violations of Notified Area Authority for major incidents of last 5 years

Now, therefore considering Hon. NGT order, I Arun G. Patel, Environment Engineer issues Notice to you prior issuance of Interim Environment Damage Compensation and for implementation of Hon. NGT order in time bound manner under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To submit action plan for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022.
2. To discontinue existing underground drainage network and to execute above ground pipeline network plan before May-2023.
3. The Board intends to levy interim environment damage compensation based on the formula given by CPCB which is based on days of violation.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

4. Board intends to give study to institute of Repute for the actual damage assessment in this case and expenditure of carrying out this study will be based on "Polluter Pays" principle levied from Notified Area Authority.

You are hereby directed to reply within 15th days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and further appropriate actions will be carried by following for fulfillment of the Hon. NGT order in the matter of O.A. 109/2022 dated: 23.01.2023.

This Notice is issued with approval of competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
08/02/2023

(ARUN G. PATEL)
ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID:32825/

Date: /02/2023

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For information and further necessary action.
- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... You are requested to follow up with the concerned to comply above
direction within timeline.

Outward No: 7031/08/2023



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") FOR IMPLEMENTATION OF DIRECTIONS OF HON. NATIONAL GREEN TRIBUNAL DATED: 23.01.2023 IN THE MATTER O.A. 109/2022

R.P.A.D.

WHEREAS, you are Notified Area Authority, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board and Notified Area Authority as below:

- We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 - NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.*
- As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs. 25, 00,000/- (Rupees Twenty Five Lakhs).*

Whereas for the compliance of aforesaid directions of the Hon. NGT this board has issued Notice of Direction to Notified Area Authority on 08/02/2023.

Whereas you have submitted reply against issued Notice on 22/02/2023, which is not acceptable.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

- To Pay interim EDC of Rs. 25,00,000/- (Rupees twenty five lacs) as an Interim Damage Compensation (EDC) by RTGS/NEFT in following account and inform this office after payment through Email with payment details on uh-gpcb-ankl@gujarat.gov.in or nuh-gpcb-ankl@gujarat.gov.in

A	Name of Payee	GUJARAT POLLUTION CONTROL BOARD
B	Bank Account Number	10325062238
C	Type of Account	CURRENT
D	Bank	STATE BANK OF INDIA
E	Branch	GANDHINAGAR ZONAL BRANCH
F	Branch Address	SECTOR-10/B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010
G	IFSC Code	SBIN0001355

- EDC mentioned in Point 1 is only interim EDC and Board intends to give study to institute of Repute for the actual damage assessment in this case for final EDC amount and expenditure of carrying out this study will be based on "Polluter Pays" principle which shall be levied from Notified Area Authority.
- To submit compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022.
- To discontinue underground drainage network and pumping station and to execute above ground pipeline network plan before May-2022 and inform this Board with ATR.

If the above direction is not complied, you are liable for prosecution under section-41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years with fine.

This Notice is issued after approval of competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
20/05/2023
(ARUN G. PATEL)

ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID:32825/

Date: /05/2023

Issued to:

✓ **THE CHIEF OFFICER,**
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For further necessary action.

- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar.....
You are requested to follow up with the concerned to comply above direction within timeline.

OFFICE OF THE CHIEF OFFICER NOTIFIED AREA AUTHORITY

મુખ્ય અધિકારીશ્રીની કચેરી નિર્દિષ્ટ વિસ્તાર

Plot No. 618, 619, AIA Community Centre,
GIDC, Ankleshwar - 393 002.
☎ : (02646) 253094, 222487 Fax : 251750

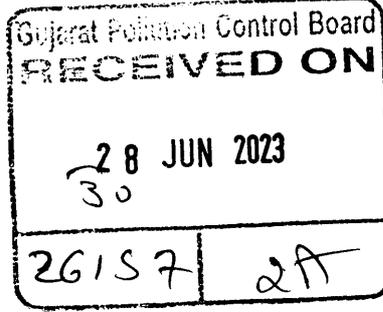
પ્લોટ નં. ૬૧૮, ૬૧૯, એ.આઈ.એ. કોમ્યુનિટી સેન્ટર,
જી.આઈ.ડી.સી., અંકલેશ્વર-૩૯૩૦૦૨.
☎ : (૦૨૬૪૬) ૨૫૩૦૯૪, ૨૨૨૪૮૭ ફેક્સ : ૨૫૧૭૫૦

Ref. No. : N.T.A./ANK/ ૨૫૩૧

Date : - -20

23 JUN 2023

પ્રતિ શ્રી,
પર્યાવરણ ઈજનેર શ્રી.,
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,
સેક્ટર ૧૦-અ, પર્યાવરણ ભવન,
ગાંધીનગર - ૩૮૨૦૧૦.



વિષય: GPCB ની તા. ૨૦-૦૫-૨૦૨૩ થી ઇસ્યુ કરેલ નોટીસ બાબત.

સંદર્ભ: આપનો તા. ૨૦-૦૫-૨૦૨૩ પત્ર ક્રમાંક GPCB/ANK/C-1021(૪)/ID-૩૨૮૨૫/૭૪૧૬૯૫.

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે નિર્દિષ્ટ વિસ્તાર અંકલેશ્વર દ્વારા કોઈ પણ પ્રકારની ઔદ્યોગિક પ્રવૃત્તિ કરવામાં આવતી નથી, જેથી તે પર્યાવરણને નુકસાન પહોંચાડી ન શકે, જે બાબતે આપ સુવિદિત છે. વધુમાં જણાવવાનું કે નિર્દિષ્ટ વિસ્તાર હંમેશા પર્યાવરણને નુકસાન ન થાય તે અંગેના તમામ તકેદારીનાં પગલાં લઈ આપના વિભાગને મદદરૂપ થાય છે.

સંદર્ભ માં જણાવેલ નોટીસ નાં મુદ્દા અન્વયે વિગતવાર પૂર્તતા નીચે મુજબ છે.

અનુ નં	મુદ્દા	પ્રત્યુત્તર
૧	To pay interim EDC of Rs.25,00,000/- (Rupees twenty five lacs) as an interim Damage compensation (EDC) by RTGS/NEFT in following account and inform this officer after payment through Email with payment details on uh-gpcb-ankl@gujarat.gov.in or nuh-gpcb-ankl@gujarat.gov.in	સદર બાબતે જણાવવાનું કે, હાલમાં પણ અમરાવતી ખાડીમાં ૫ જુન વિશ્વ પર્યાવરણ દિવસે માછલીઓ ના મરણ થયેલ છે. જેમાં અંકલેશ્વર ઓ. વસાહતમાં વરસાદ પડેલ હોવા છતાં વસાહતનું એક ટીપું પાણી પણ સાદર ખાડીમાં ગયેલ ન હતું. તેમ છતાં માછલીઓ મરી ગયેલ છે. જે બાબતે જી.પી.સી.બી. દ્વારા પણ તપાસના ભાગરૂપે મરેલ માછલીઓના ફોરેન્સિક રિપોર્ટ મંગાવવામાં આવેલ છે. ગયા વર્ષે પણ આવાજ કિસ્સા માટે અંકલેશ્વર ઓ. વસાહતને જ દોષીત જાહેર કરવામાં આવેલ છે. જેના ભાગરૂપે આ (EDC) લગાવવામાં આવેલ છે. જેથી સદર કિસ્સાને ધ્યાને લેવા તથા સદર (EDC) ન લગાડવા વિનંતી.
૨	EDC mentioned in point 1 is only interim EDC and Board intend to give study to institute	આદરણીય NGT ના આદેશ અનુસાર આ બાબતે સુચવેલ એક્શન પ્લાન અનુસારની ઓવર ગ્રાઉન્ડ પાર્ટીપ લાઈન કરી દેવામાં આવેલ છે. તથા ઉપર મુદ્દા નં. (૧) માં જણાવ્યા મુજબ માછલીઓના મરણ માટે અન્ય પણ કારણો જવાબદાર હોવાની સંભાવના હોય સદર

AE P1
30/06/2023

	or Repute for the actual damage assessment in this case for final EDC. Amount and expenditure of carrying out this study will be based on "polluter Pays" principle which shall be levied from Notified Area Authority.	બાબતે EDC ન લગાવવા વિનંતિ.
૩	To submit compliance of Hon.NGT order dated: 23-01-2023 in the matter of O.A.109/2022.	આદરણીય NGT ના આદેશ અનુસાર વિવિધ સ્થળ પર પોકેટ બનાવી વિવિધ કંપનીઓ દ્વારા સદર પોકેટ સુધી તેમની ઓવર ગ્રાઉન્ડ પાઈપ લાઈનનું કામ પૂરું કરવામાં આવેલ છે.
૪	To discontinue underground drainage network and pumping station and to execute above ground pipeline Network plan Befor May-2023 and inform this Board with ATR	આદરણીય NGT ના આદેશ અનુસાર વિવિધ સ્થળ પર પોકેટ બનાવી વિવિધ કંપનીઓ દ્વારા સદર પોકેટ સુધી તેમની ઓવર ગ્રાઉન્ડ પાઈપ લાઈનનું કામ પૂરું કરવામાં આવેલ છે.

મુખ્ય અધિકારી,

નિ.વિ., જી.આઈ.ડી.સી, અંકલેશ્વર.

નકલ સવિનય રવાના:-

૧.વરિષ્ઠ પર્યાવરણ અધિકારી શ્રી,જી.પી.સી.બી.,ગાંધીનગર તરફ જાણ સારું.

૨.પ્રાદેશિક અધિકારી શ્રી,જી.પી.સી.બી.,અંકલેશ્વર તરફ જાણ સારું.

૩.કાર્યપાલક ઈજનેર શ્રી,(પી.એચ.)જી.આઈ.ડી.સી. ગાંધીનગર તરફ જાણ સારું.

નકલ રવાના:-

નાયબ કાર્યપાલક ઈજનેર (ડ્રેનેજ અને રોડ),નિ.વિ.,જીઆઈડીસી,અંકલેશ્વર.



9/1021

REGIONAL OFFICE - ANKLESHWAR
GUJARAT POLLUTION CONTROL BOARD,
PLOT NO. 5009/4, GIDC ESTATE. ANKLESHWAR-393002.
TEL. NO. (02646) 222933.

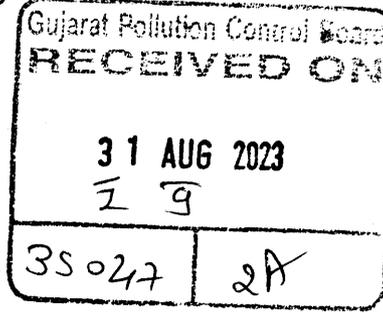
Annexure-D

543

No. GPCB / RO-Ankleshwar / T-257 / 5408 / 2023.

Dt. 23 AUG 2023

To,
The Chief Officer,
Notified Area Authority Ankleshwar,
Plot no. 618, 619 GIDC Ankleshwar,
Dist.: Bharuch.



Subject: Discontinuation/ Sealing of abandoned under-ground drainage network in GIDC Ankleshwar region
Reference: Judgement of The Hon'ble NGT dated 23.01.2023 in the case of Original Application No. O.A. 109/2022.

Sir,

In connection with the above references, it is to be noted that work for above ground pipeline network in GIDC Ankleshwar region has been carried out and free fall outlets of all earlier underground drainage member units are disconnected as per your office letter dtd. 17.06.2023.

The abandoned underground drainage network of the area should now be completely sealed/ removed and it should not be connected to any of the pumping stations. You are hereby informed to complete the task as early as possible for discontinuation of the abandoned underground drainage network and to it should be completely sealed or removed so that no untreated waste water goes in to the nearby water bodies.

The entire work shall be monitored and certified by a reputed third-party agency to be appointed by Notified Area Authority. Action taken report in this regards should be submitted within 7 days.

Yours Faithfully,

V.D. Rakholia
Regional Officer

- CC: 1. The Member Secretary (Kind attention – Unit Head Ankleshwar),
GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar..... For your kind information please.
2. The Chief Executive Officer, Narmada Clean Tech, At. Surti Bhagol, Ta. Ankleshwar, Dist. Bharuch.....For information and co-ordination regarding the above matter.



338 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

R.P.A.D.

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") FOR IMPLEMENTATION OF DIRECTIONS OF HON. NATIONAL GREEN TRIBUNAL DATED 23.10.2023 IN THE MATTER O.A. 109/2022.

WHEREAS, you are Notified Area Authority, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board to levy EDC from Notified Area Authority after assessing damages and directed Notified Area Authority to pay the EDC and to lay above ground pipeline by May-2023.

WHEREAS this Board has issued Directions to Notified Area Authority for the compliance of points on 20/05/2023 mainly for payment of interim EDC and to submit Action Taken Report w.r.t Hon. NGT directions.

AND WHEREAS Notified Area Authority has neither complied with above direction and has not paid interim EDC of Rs. 25 lakhs nor submitted certified Action Taken report for the compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 till date.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To pay interim EDC of Rs. 25,00,000/- (Rupees twenty Five Lacs) as an interim Damage Compensation.
2. NAA shall pay final amount of EDC and expenditure for carrying out the study for past violations as and when communicated to them as per principal of "Polluter Pays".
3. To submit certified Action Taken report for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 for laying above ground pipeline with requisite details and certification for discontinue of under ground drainage network before May-2023 as directed by Hon. NGT.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

4. Submit New drainage network map with all requisite details like marking of all the pockets, industries above ground pipeline going to particular pocket, etc.

You are hereby directed to reply within 15 days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you for the conduct of the business of your industry, under the Water Act, 1974 for above non-compliance and w.r.t Hon. NGT order in the matter of O.A. 109/2022 dated: 23.01.2023.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
18/11/2023

(ARUN G. PATEL)

ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID: 32825/

Date: /11/2023

Issued to:

**THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For information and expedite necessary actions please.
- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... You are requested to follow up with the concerned to comply above direction within timeline.

Outward No: 758953/18/11/2023

340
GUJARAT POLLUTION CONTROL BOARD

PLOT NO. 5009/4, GIDC ESTATE, ANKLESHWAR-393002.

TEL. NO. (02646) 222933

SHX

No. GPCB/RO-Ankleshwar/ T- 260 /5488 /2023.



29 SEP 2023

To,
«Industry_Name»(«ID»), As per list (934) attached
«Address», GIDC Ankleshwar,
Ta: Ankleshwar, Dist: Bharuch

Subject: To prevent any type of discharge into GIDC Storm water drain outside unit premises.

Sir/Madam,

It is to be brought to your notice that problems of disposal of waste water aggravates generally during the monsoon season, and increase in public complaints is also observed. Most of the water/waste water comes from other sources, including illicit (illegal) and / or inappropriate entries to the storm drainage system. These entries can account for a significant amount of the pollutants discharged from storm drainage system.

Discussions regarding prevention of flow of any type of non-storm water pollutant entries (water/waste water/ domestic waste water etc.) in to GIDC Storm water drain from industrial units are also done several times in various meeting and Environment Clinics held by this office. Considering the above points, you are hereby directed to comply with the following points immediately:

- In absence of rain no water/ waste water/ domestic waste water should go outside the unit premises into nearby GIDC storm water drain and utmost care and steps shall be taken at your end to prevent any type of discharge into GIDC Storm water drain outside unit premises.
- Storm water drain outlet points of the unit shall be clearly visible from outside and with proper nomenclature. No hidden outlet points shall be provided by the unit. Unit shall also provide proper gate valve system, contaminated storm water collection pit with fix pump and pipeline system to take the waste water back to ETP to prevent flow of contaminated water (non-storm water entries) into GIDC Storm water drains.
- Unit shall not totally cover the GIDC storm water drain adjacent to their unit premises (e.g., by providing parking, gardens etc.) and provide proper inspection chambers at least at every 5 meters interval.

It is to be noted that failing to comply above-mentioned points may lead to initiation of actions under provisions of the Water (Prevention and Control of Pollution) Act, 1974 against your unit without further notice. Action taken report in this regard shall be submitted within 7 days.

For & on behalf of
Gujarat Pollution Control Board

(V. D. Rakholia)
Regional Officer

Copy to:

1. The Member Secretary (Kind attention- Unit Head Ankleshwar), GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar..... For your kind information please.
2. The Chief Officer, Notified Area Authority Ankleshwar..... For your kind information and necessary action please.

@
07/10

5 SEP 2023

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List of Industrial units located in GIDC Ankleshwar

Sr	ID	Industry Name	Address
1.	15191	Suril Pharma Formerly Hrishit Industries	7615/14
2.	14845	A One Chemicals	A-1 /4701-2
3.	14852	A.S. Chemicals	9108/1
4.	46742	Aadhunik Indutries	A-1/7806
5.	64796	AAGAM LIFESCIENCE	6007/3
6.	15549	Aashray Chemo Pharma (Previously Randal Chemical Industries)	6602
7.	15406	Aavkar Drugs Pvt. Ltd.	3708
8.	84250	AAVSAR ENTERPRISE	A2-4906/7
9.	14857	Abad Chemicals	4774-4775
10.	14861	Abhay Trading Co.	C-1B-1719
11.	33684	Abhilasha Pharma Pvt Ltd	1,40,81,409
12.	87136	ACCURATE METAL PRODUCT	5143/A
13.	32336	Acquire Chemicals	7901/D
14.	82782	Acquire Pharmaceuticals	7901/A, 7901/B, 7901/C/3
15.	23480	Acqurate Engitech Limited	147/148
16.	14865	Adarsh Dye Chem	C-1/2523
17.	48022	Add Chem International	C/1B/7126
18.	79783	ADITI ENTERPRISE	C1-1031/B
19.	90223	ADMIRE PETRO CHEM	7314/1
20.	14867	Advaitya Dye Chem	4785-86
21.	14868	Advance Dye Chem Industries	A2/2214
22.	31771	Advance Dye-Stuff Industries	9104/1
23.	76985	ADVANCE PACKAGING SERVICES	C-1/B 7122
24.	14869	Advance Paints Pvt. Ltd.	3202/A
25.	35043	Aegis Intermediates	7905/D
26.	14278	Agro Pack (Unit V) (Previously Lenox India Pvt Ltd)	905
27.	46335	Agro Pack (Unit Vii)	5041, 5042, 5043, 5048, 5049 & 5550
28.	58827	Agrolifes Chemicals India	2900/67
29.	15035	Ahepra Health care Ltd (Old name Crystal Solvents Pvt. Ltd)	3,80,93,81,03,811
30.	94205	AHMEDABAD AGRO CHEMICALS	724
31.	31721	Akruti Chemicals	5163
32.	14877	Akruti Industries	C1B/2010
33.	14878	Akshar Associates	C1B/3902
34.	14879	Akshar Fabrics Pvt. Ltd	306
35.	34813	Akshar Industries	4612/A
36.	14881	Akshay Chemicals	5905/1 & 2
37.	48425	Alex Life Science	A-1/7808
38.	14886	ALEX PHARMACHEM PVT LTD	9109/4 & 5
39.	14887	Alkem Laboratories	289-290
40.	15365	Alkoxide Fine Chem Pvt. Ltd.	129, B/2,
41.	14890	Allied Chemicals	A1-7309
42.	14981	ALPHARD PHARMA	433,
43.	14894	Amal Ltd.	136/137
44.	84059	Amal Speciality Chemicals Limited	136-137
45.	14895	Amar Chemical Industries	C-1/B, 6830
46.	83327	AMAR PLASTICS	C-1/B,11002/1
47.	14901	Ambica Metalic Chemicals	6408

48.	14902	Ambica Chemicals	702/3
49.	14903	Ambica Chemicals Industries	7414
50.	15144	Ami Organics Ltd.,	127/1
51.	14904	Amijal Chemicals	313/3,4,5
52.	14906	Amit Associates	313 / 1& 2
53.	14907	Amita Chemical Industries	4784
54.	66575	Amita Chemical Industries	4782
55.	14909	Amsal Chem Pvt. Ltd.,	A-1/401-403
56.	42545	Amul Agro Chem	2808/A/1, 2808/A/2
57.	14910	Anadi Krishna Colours	9113/2
58.	35522	ANBR ELIXIR Pvt. Ltd.	10008/3
59.	88654	ANBR Elixir Pvt. Ltd.	5145
60.	69799	ANDERSON Chemicals	701P/711P
61.	31661	Anita Synthetics	3302/B
62.	13164	Anjali Industries	5186
63.	12230	Anju Life Science	6007
64.	14917	ANKLESHWAR AMMONIA SUPPLY PVT LTD	6508
65.	49509	Ankleshwar Eco Energy Limited	302
66.	37804	Ankleshwar Research & Analytical Infrastructure Limited (Arail)	1501
67.	29483	Ankleshwar Rubber Works	C1B-1023/2, C1B-1024, C1B-1025
68.	14921	Ankur Industries	C1/3913
69.	14922	Ankur Electroplating Industries	C-1-B-3909
70.	14923	Anmol Chemicals (Gujarat) Pvt Ltd	A-2/4006
71.	14236	Annexy Chemopharma Industries	5905/7
72.	69331	ANNEXY IMPEX	2900/113-407/2
73.	65344	Anwel Life Sciences Private Ltd	5118
74.	14927	Apex Healthcare Ltd.\Apex Laboratories	4710
75.	44388	Apex Pharma Chem	7904/F
76.	15056	ARCHROMA INDIA PVT LTD	6216
77.	17405	Arihant Chemicals Industries	5144
78.	84713	Arika Chemo Pharma	307, 308 TO 311/13
79.	88240	ARKIL CHEM PRIVATE LIMITED	7509
80.	51129	ARROW GREENTECH LIMITED	5311
81.	51130	Arrow Greentech Limited	5310
82.	14929	Arty Constrachem Industries	C1B-3417
83.	87919	ASHOK AGRO SCIENCE (INDIA)	K-1-7705-7
84.	87953	Ashray Enterprise	5068
85.	14937	Asian Paints Ltd.	2602
86.	45252	Asiatic Green Agrico Pvt. Limited	5054, 5055 & 5056
87.	14939	Astik Dyestuff Pvt. Ltd.	707/B&C
88.	33645	Atharva Enterprise	J-5231
89.	14942	Atul Ltd.,	297
90.	80218	AUKEA LIFE SCIENCES PRIVATE LIMITED	704 - 2
91.	15591	AUMGEN PHARMA LLP	7415
92.	14946	Avdhoot Chemicals	4801/A-14
93.	14947	Avdhoot Pigments Pvt. Ltd.	6213
94.	71447	AVINASH INDUSTRIES	2900/3
95.	31763	Avon Appliances	169/170
96.	23173	Awishkar Chemicals Industries	6101/3
97.	29350	Axis Pharma Chem (Old name Zyma Laboratories Ltd.)	C-1/3916

98.	75906	AXON NONWOVEN	4314/A
99.	85948	Ayush Healthcare	6211R
100.	14953	B.M. Pharma	4507
101.	14957	Bakul Pharma Pvt. Ltd.,	6202
102.	68784	Balaji Industries	246
103.	42365	Balaji Metal	5227
104.	87120	BALDEV ENTERPRISE	3002/B/1
105.	28749	Balmukund Chemicals	4765
106.	26177	Basic Pharma Life Science Pvt Ltd	146/B
107.	14960	Batch Tech Chemicals	C1-3428
108.	89947	BBS E- RECYCLING & MANAGEMENT	2900/144
109.	39500	Bectochem Consultants & Engineers Pvt Ltd. (Unit-2)	623/3
110.	33518	Bectochem Consultants and Engineers P Ltd (Formally Aahan Engineers P Ltd)	4906/15-16 & 20-21
111.	14963	Bectochem Organics	A-1/3815
112.	14983	BEIL INFRASTRUCTURE LIMITED	9701-16, 9801-28,9901-28,9601-04,10001-10008, G-7&8,7924-27, 9401-9412,9501-9506,7905 E to H
113.	73006	BETA POLY PLAST PRIVATE LIMITED	179
114.	34173	Bgp Healthcare Pvt Ltd	3707
115.	14885	BGP Innovatives	3604
116.	71341	BGP LABORATORIES PVT. LTD.	4802/B
117.	33483	Bhagvati Chem Tech	6807
118.	49447	Bhagyalaxmi Engineering	5025/2
119.	15157	Bharat Glass Tube Ltd.	9208-9213
120.	82767	BHARAT BARREL SUPPLIERS	A1-162
121.	22803	Bharat Chemical Industries	7905- B & C
122.	14955	Bharat Crop Chemicals Pvt. Ltd.	3206/2
123.	76212	BHARAT INDUSTRIES	4707-A/2
124.	43557	Bharat Ultimate Packaging Pvt. Limited	314 & 316/2
125.	14985	Bhavesh Dyes Industries	4776
126.	15531	Bhavya Pharma Chem	6217/4 & 5
127.	60388	BHUMI ELECTROCHEM	L6219/4
128.	14990	Blitzkrieg Organics & Biochemicals Industries	5067
129.	14995	Bonny Chemicals	J-7016
130.	83948	Bright-O-Chem	3917
131.	94045	BUCH CONSULTANCY PVT LTD	5601/2
132.	15001	Cab Chemicals	221-222
133.	15003	Cadila Pharmaceuticals Ltd.	294
134.	15481	Cadila Pharmacuetical Ltd.Unit-Ii	3203
135.	15006	Capricorn Coatings & Colours	7313
136.	15007	Cardkem Pharma (P) Ltd	2301 - 2302
137.	15009	Chandan Chemicals	J-3434
138.	15770	Chandan Industries	3423
139.	15010	Chem Pack Industries	7410, 11,12
140.	35813	Chem Star Crop Science	6106/A
141.	79544	Chemcrux Enterprises Ltd	307,308 to 311/10
142.	15011	Chemcrux Enterprises Ltd.,	4712-14
143.	15012	Chemet Chemicals Pvt Ltd	6215-6230-6231
144.	15013	Chemet Wets & Flows Pvt Ltd	129/C/2

145.	15018	Chemox Chemopharma Industries	3704/B
146.	15558	Chemox International	6605
147.	14889	Chevron Pharma Pvt. Limited	6505
148.	15022	Chirag Packaging	284/2
149.	15023	Chiron Behring Vaccines Pvt. Ltd.,	3501/1, 3502
150.	15025	Clean Chemical Industries	1502
151.	32693	Colochem India (Old name Boston Laboratories)	C1-4766
152.	15028	Colochem Industries	C-1/B-7002
153.	32581	Colours India	c-1/7012
154.	15092	Coromandel International Limited (Formerly Coromandel Fertiliser Limited)	3204
155.	15029	Cosmos Textile Mills P. Ltd.,	312/1
156.	44208	COVESTRO (INDIA) PRIVATE LIMITED	3501-3515, 6301-6313/B2
157.	15030	Creative Enterprises	612
158.	35637	Crop Life Science Limited	5151
159.	15031	Crop Life Science Ltd.	5165
160.	15032	Crown Packers	9109/2
161.	14831	D.N.Chemicals(Formerly Daxaben N. Vitlani)	6007
162.	15041	Damani Dyestuff Ltd.,	A2/174-176
163.	47367	Daron Engineering Pvt Ltd	1011
164.	92268	Darshan Health Care Private Limited	3705
165.	17380	Darshan Healthcare (Old Name: Adarsh Dyechem Pharma Unit II)	3621
166.	17388	Darshan Pharmachem	3609
167.	15625	Daxesh Petrochem Pvt. Ltd.	4715 & 4716
168.	32167	Dayaram Healthcare	A-1/4906/17
169.	90089	Deca Healthcare	428/3
170.	14961	Deccan Fine Chemicals (India) Pvt. Ltd.	3501-15, 6301-6313 / B1
171.	89679	Decent Dye Chem	5904
172.	15043	Deep Chem	6414
173.	85969	Deep Enterprise	9915-9916
174.	88707	Deep Enterprises	9917
175.	15045	Deep Pharma Chem Pvt. Ltd.,	1102/1/A
176.	22264	DEEPMOULESH INDUSTRIES PVT LTD	A/1-4106
177.	23487	Deev Organics	C1-3427
178.	76592	Deeya Panel Products Pvt Ltd	6108, 6109
179.	15046	Delite Paints	4516
180.	15047	Delux Chemical Industries	502/10
181.	32798	DETOX INDIA PRIVATE LIMITED	7921-22-23
182.	15489	DEVAM ALUM INDUSTRIES	C-1/B/423
183.	15049	Devanshi Dyestuff	141/2 F
184.	85962	Devu and sons LLP (old name: R3 Solution)	7520
185.	39471	Dexter Biochem Pvt. Ltd.	A1-5302,5303
186.	15051	Dhanlaxmi Chemicals	C-1/4761
187.	24013	Dhanlaxmi Chemicals (Unit-2)	4801/A/9
188.	15464	Dhanrich Fine Chem	5901/1
189.	53590	Dholaria Organics	6207
190.	15059	Dipen Industries	1702,-1706/10
191.	15060	Dolphin Chem	6506

192.	15354	DORMER TOOLS INDIA PVT. LTD	903/904
193.	40689	DORMER TOOLS INDIA PVT. LTD	R. Survey No. 291/1, Plot No. A/328-329
194.	74389	DORMER TOOLS INDIA PVT. LTD	A2/4110 & A1-4103
195.	15063	Durga Chemicals Industries	6801
196.	15066	Dynemic Products Ltd. (Unit-Ii)	3709/6, 3710/1&3
197.	15067	Dynemic Products Ltd.,	6401,6402,6415,6416,6400,6400/1
198.	29688	Dystar India Private Limited	3002
199.	15068	E.S. Patanwala (P) Ltd.	4906/14/A-1
200.	15070	Efflux Industries	C-1/435
201.	15071	Efkam Organics	4801/A/10&11
202.	86397	EGNUS EWASTE SOLUTIONS PRIVATE LIMITED	Survey No. 31
203.	15072	Elam Pharma Pvt Ltd	3709-4
204.	15617	Elantas Beck India Ltd.	1&122
205.	29303	Elegant Colours	C-1/436
206.	15580	Element Chemi Link Pvt. Ltd.	1811-1814
207.	15073	Element Chemilink Pvt Ltd	C-1/5504
208.	15654	Element Chemilink Pvt Ltd (Unit -II)	313/7&8
209.	70418	EMPIRE INDUSTRIES	5134
210.	15074	Enviro Technology Ltd. (Cetp of Etl)	2413-14
211.	73046	Envision Pharmasynth	C-1/6227
212.	15077	Eon Aromatics	C-1B/2514
213.	88968	Eroprotect Industries	2900/114
214.	15086	Ewac Alloys Ltd.	7917
215.	88919	EXCEL PHARMA CHEM	7904/D
216.	46135	Farbe Firma Pvt. Ltd.	1508
217.	15818	Feather Colour Industries (Previously Trinidhi Chemicals)	3456
218.	15090	Ferguson Chemicals	6217/2&3
219.	47555	FINOR PIPLAJ CHEMICALS LIMITED	328, 329/E
220.	15094	Finor Piplej Chemicals Ltd	714
221.	15095	Finornic Chemicals (I) Pvt. Ltd.,	6234
222.	15096	Fivebros Forgings Pvt. Ltd.	145/A
223.	31707	Florence Industries	10006/B
224.	92683	FOODTECH CORPORATION	2502/2
225.	15099	Fosroc Chemicals (India) Pvt. Ltd.	6203/4
226.	66768	FUTURETECH ENVIRONMENT CONSORTIUM PVT LTD	2900-2900/93,
227.	71692	Galaxy Chemi Science	10008/2
228.	60738	GALAXY CHEMICAL INDUSTRIES	1410/C
229.	15105	Galaxy Dye Stuff Industries	1101/2
230.	28241	Galaxy Life Science (Old Name:Parina Laboratories P. Ltd)	6104/13/A2
231.	15107	Galpha Laboratories Pvt. Ltd.,	A1/6104/3
232.	93218	GANESH INDUSTRIES	2900/11
233.	15109	Ganga Rasayanies (P) Ltd	141/2C
234.	32217	Gayatri Chemsynth Pvt Ltd	A1/1404
235.	15379	Gayatri Enterprise	3408
236.	15115	Geeta Chemicals	4906/B, C, D
237.	75596	Geeta Ply Pack Industries	85/1
238.	15116	Ghanshyam Chemicals	7401
239.	74669	GIRNARI MOULDERS	5304
240.	15119	GLENMARK LIFE SCIENCES LIMITED	3102/C to 3109/A & 3103

241.	15120	Glindia Chemicals	4801/A/12
242.	77677	Glyphis By Product Private Limited	5002/2
243.	48759	Godwish Chemicals	C-1, 4768
244.	49269	GOKLESH LIFESCIENCES	9112/1,2,3
245.	43829	Golden Finechem Pvt. Ltd.	4801/A/16
246.	15124	Goldstar Chemicals P Ltd	5902
247.	82386	GOLF INKS PVT. LTD.	3002-B/17
248.	30889	Good Earth Synthetics Ltd.	3617/B
249.	15125	Gopal Chemicals	4521
250.	38791	Grace Paper Industries Pvt. Limited	4
251.	75705	GRAVURE PACKAGING PRODUCTS	307, 308 To 311/20
252.	63450	Green Crop Chemicals Industries	C-1 7128
253.	70986	GREEN CROP CHEMICALS INDUSTRIES	712/A,713
254.	90928	GREENTECH INDUSTRIES	7912 to 15/3
255.	15148	GRP Limited (Previously Gujarat Reclaim & Rubber Products Ltd.)	8
256.	26100	Gujarat Barrels	113,14,15
257.	11029	Gujarat Glycos Pvt Ltd	7503
258.	15141	Gujarat Insecticides Limited	805/806
259.	39501	Gujarat Polymold Corporation	11001/3 & 11002/3
260.	47933	Gujarat Shalimar Hotels Pvt Ltd	C/7
261.	56341	Gurawe Colours	2900/149
262.	88334	H R Chemitech Venture	428/2
263.	87829	H R Chemitech Venture	C1B-425-426
264.	88073	H. A. CONSTRUCTIONS PRIVATE LIMITED	C 4/2 & C 4/3
265.	15156	Haquite Chemicals	155/C/A/2
266.	39150	Hari-Om Industries	J/7818
267.	72215	Harihar Pharma Chem Private Limited	5716
268.	15163	Hariom Industries	7519-B/4/204
269.	15164	Harish Chemical Engineering Enterprises	3903-C1B
270.	15166	Harpal Dye Chem Industries	735
271.	15167	Harsh Pharma Lab	6610
272.	15169	Harsheel Enterprises	7303
273.	90399	HARSHIL ENTERPRISES	7303/1
274.	56103	Havishe Color Science (Old Name: Lenova Color Science)	3002/B/2/A
275.	15170	Heavy Metal & Tubes	2402/1, A-1
276.	86297	HEER ENTERPRISE	5250
277.	15171	Hem - Deep Organics Pvt. Ltd.,	3801/2
278.	15172	Hema Pharmaceuticals Pvt. Ltd.	6201/A
279.	31905	Hemal Impex	C-1/B-7812
280.	15173	Hemani Industries Ltd	3207/B,3207/A,3208/1,3208/2 and 3202/A/1
281.	15083	Heubach Colors P. Ltd Unit-II (Old name: Eusa Pigments Pvt. Ltd.)	A-406, 444-446
282.	15082	HEUBACH COLOUR PVT. LTD (UNIT III)	6105-6107-6111
283.	15175	Heubach Colour Pvt. Ltd.,	9002-10
284.	15179	Hindustan Bakelite Company	J-3436
285.	15181	HMP MINERALS PVT. LTD.	2203
286.	39155	Holyland Corporation	3302/D
287.	15193	ICPA Health Products Limited	286, 287, 288

288.	15197	Inco Colours India Pvt. Ltd	A/6114, 6115/2
289.	15206	Industrial Solvents & Chemicals Pvt. Ltd.	7906-7909
290.	15256	Innovative Lifescience	9107/2
291.	15578	INTAS PHARMACEUTICALS LIMITED (Old Name Rpg Life Science Ltd.),	2702/A
292.	15207	Integral Chemical Factory	C-1/6226
293.	90680	INTERPLASTICA PRIVATE LIMITED	330A, 330B & 330C
294.	75497	INTERPLASTICA PVT. LTD.	1103, 1104
295.	15208	Ion Exchange (India) Ltd.,	5811-13
296.	15811	IPCA Laboratories Limited (Previously Tonira Pharma Ltd.)	4722, 4723, 4731
297.	75499	ITALIA INCORPORATION	C1B 7810
298.	15214	Ivinn	C1B/2512/B
299.	25320	J P Industries	4309
300.	68576	J. M. INDUSTRIES	4502
301.	15251	J.B. Chemicals & Pharmaceuticals Ltd., U- 1	128/1
302.	15216	J.B. Chemicals & Pharmaceuticals Ltd., (Unit-Ii)	128/1/1
303.	15217	J.D. Corporation	5222
304.	52231	J.M.Chemicals	4315/1,P.B NO t No. 183
305.	28491	J.P Machinery	C1-B2019
306.	15220	J.S. Chemicals	4801/A/8
307.	23049	J.S. Industries	1517
308.	15222	Jackson Chemical Industries	502/4,5,6
309.	15226	Jalaram Box Makers Pvt. Ltd.,	84/2
310.	15227	Jalaram Craft Enterprises Pvt. Ltd	83/1
311.	15229	Jalaram Wood Processors	83 / 2
312.	10079	Jamuna Plastic Industries	5403
313.	15230	Jarad Chemicals	416
314.	26167	Jay Agro Industries	5805
315.	15357	Jay Chloride	J-7017
316.	15233	Jay Colours	285/2
317.	15235	Jay Ganesh Chemicals	5733
318.	30743	Jay Jalaram Enterprires	1/2402/02,A-1/2403/1
319.	27042	Jay Jalaram Gujarat Saw Mill	106/A
320.	15239	Jay Khodiyar Chemicals	C1B/2513
321.	78024	JAY LIFESCIENCES LLP	5184-5185
322.	15243	Jay Overseas	A-2/4002
323.	15244	Jay Process	5732
324.	92608	jayant	A1-1016/1017
325.	15247	Jaychem Industries (Old Name Jay Yogeshwar Chemical Industries)	6713
326.	15154	Jaydev Chem Industries (Previously Gunatit Chemical Industries)	502/19
327.	14888	Jayshree Aromatics Pvt. Ltd(Formerly Allana Pharma Chem Ltd.,)	4703,4704, 4705/1/2/3/4
328.	55755	Jayshree Industries (Old Name: Acme Petrochem Pvt Limited)	3812
329.	82522	JBOLEO CHEM	2900/101
330.	15253	Jigar Industries	3709/5,3710/2/A
331.	15254	Jinesh Industries	4728
332.	25783	Jrd Chem Industries	C/1/B-3413
333.	90400	K M SHAH AND SONS	SURVEY NO. 195, SUB PLOT NO. I/10

334.	15257	K Patel Dye Chem Industries P.Ltd.	156A-B & 157, 157/1/A
335.	11063	K. I. Chemicals	10009/5
336.	42197	K. K. Textiles (Unit 1)	5063
337.	42196	K. K. Textiles (Unit 2)	5904/2 & 5905/4
338.	50153	K. P. Chemicals	10009/4
339.	15258	K.A. Malle Pharmaceuticals Ltd.,	6005
340.	15260	K.C. Laboratories	L/6224
341.	38804	K.D. Chemicals Pvt. Ltd. (Old Name: Riddhi Pharma (Unit 3))	6120/2
342.	15262	K.Patel Chemo Pharma P.Ltd.	150 to 155
343.	82401	KAD Pharmaceutica	6101/B
344.	42195	Kailash Textiles	5064
345.	65081	KAMDHENU SPECIALITY	9907
346.	34371	Kanaiya Enterprise	10009/1
347.	15271	Kangaroo Industries	1,80,61,807
348.	15273	Kanoria Chemicals Industries Ltd.	3407
349.	13368	Kasa Colourchem	7517
350.	85211	Kashma Agro Industries	A1-3618
351.	31762	Kasturi Polymers & Pigments	45/7
352.	15277	Kenny Pharma P. Ltd.,	6902 & 3
353.	30243	Kenoor Organics Pvt. Limited	5006
354.	34070	Kesar Motels Pvt Ltd	C-4/6
355.	15279	Keval Dye Chem	7606
356.	15280	Kevee Chemicals	6718
357.	15281	Keyur Corporation	440/C/1
358.	15282	Khatu Shree Chem	6501
359.	60956	KHWAHISH HEALTH CARE	7504
360.	34845	Kinjal Chemiclas Pvt Ltd	5038
361.	15284	Kiran Chemicals	5721
362.	15285	Kohinoor Chemicals	C-1/7014, &C1B-7006
363.	15286	Kohinoor Colours Pvt. Ltd.,	7204/7205
364.	15155	KOHINOOR ORGANICS PVT LTD	7201, 7212-13
365.	73028	Komal Industries	6116/A
366.	15288	Kpl International Ltd	5803
367.	15289	Krima Sil (P) Ltd.,	3613
368.	14962	Krish Chemicals (Previously Beacon Laboratories Pvt. Ltd.)	6615
369.	15290	Krishi Crop Pvt. Ltd.,	7/1,2,3
370.	15291	Krishna Chemical	6911
371.	14834	Krishna Chemicals	6726
372.	10374	Krishna Industries	5208
373.	33399	Krishna Industries	5722
374.	81433	KRISHNA INDUSTRIES	5004/1/A
375.	15295	Krupalu Dyes Stuff Industries	J-7018
376.	44463	Labdhi Petro Chem	7911
377.	13163	Lakshmi Chemical Industries	5159
378.	15299	Laxmi Chemicals	6006-1
379.	44326	LAXMI HEALTHCARE	6120/1
380.	81778	Legro Overseas Private Limited	A/1-3814
381.	15300	Leo Tex Industries	J/1917
382.	81919	Lorenz Pharma	267
383.	15305	Lupin Limited	9,123,123/1,124,125
384.	15307	Lyka Labs Limited	4801/B & 4802/A
385.	15308	M Chem Corporation	6409

386.	56328	M N Industries	5009/3
387.	86125	M. G. Chemicals	1502/1
388.	15311	M.G. Chemicals	1502/1
389.	13603	M.R. Enterprise	502/21
390.	29312	M/s AIMS CHEM AND INK (OLD: Hail Ink)	C1B/1514
391.	15764	M/S BALAJI METAL	A-1/168
392.	15008	M/s Ferric Alum Industries	2807/1
393.	14928	M/s Jupiter Colours	6705
394.	15005	M/s Kohinoor Chemo Pharma (Formally Camex Ltd)	4720
395.	81121	M/s NINAY LIFESCIENCE (Old: Dhiraj Can)	7901/A,7901/B,7901/C/1/1&2
396.	15493	M/s Resins & Plastics Ltd.	3605
397.	83122	M/s. Anil Synthetics	285/3
398.	85575	M/s. Camorra Industries Pvt.Ltd.	624/2/A/2/2
399.	15042	M/s. DANOPHARM CHEMICALS PVT. LTD (Old Name: Dano Pharma Chemicals)	C-1/7131
400.	83722	M/s. Deep Chem	6007/4
401.	75635	M/s. Envocomp Bioplast	2900/111
402.	87334	M/s. Enzosynth Pvt. Ltd.	7518
403.	89011	M/s. Global International	8006/3
404.	86911	M/s. Meet Enterprise	2900/95
405.	75072	M/s. Optics Speciality Chemicals	303/B
406.	15377	M/s. SHREE RAM INTERNATIONAL (Old: Narmada Fabrics Pvt. Ltd.)	A1-419, 420
407.	91143	M/s. Shri Navkar Blowpack Pvt. Ltd.	120-121 / 11 & 12
408.	60877	M/s. TVISHA IMPEX	501/B
409.	86253	M/S. VIKAS ENTERPRISE (UNIT - I)	149/36
410.	25373	M/s. ZYDUS LIFESCIENCES LTD. (Old-Cadila Healthcare Ltd. Unit-II)	5/1/B, 5/2,5/1-A
411.	15002	M/s. ZYDUS LIFESCIENCES LTD. (Old: Cadila Healthcare Ltd.,	291
412.	65681	M/s.BENTEC ORGANOCCLAYS PVT. LTD	6007/2
413.	64370	M/s.Treasure Molders	612
414.	49178	M/s. Vishal Organics	7903/A, B, C & 7902/A
415.	57806	M/s. Ketix Chemicals	501/K
416.	81394	MAA ENTERPRISE	2900/78
417.	14993	MACSON PRODUCTS (UNIT-2)	6006/2B
418.	26651	Madhav Chemicals	3450/B
419.	14702	Madhav Corporation	7521/2
420.	29265	MADHAV ENTERPRISE (Old name: Madhuchem Industries)	C1B/4737
421.	15318	Mag Ferro Products	6804
422.	15319	Mahadev Industries	1505
423.	48354	Mahavir Laboratories	3702
424.	15324	Mahendra Dyes & Chemicals	6828
425.	31743	Mahesh Industries	C-1,4767
426.	37962	Maitry Nano Industries	J - 7828/4 & 5
427.	15328	Makson Fine Chem Pvt Ltd	327
428.	33626	Malhar Industries	9107/3
429.	15330	Mamta Chemicals	6704
430.	69454	MANGALMURTI CHEMICAL	2900/97

431.	32813	Manglam Chemicals	05-01-4705
432.	15333	Manish Industries	3921
433.	15335	Markand Enterprises	C1B-5507
434.	90000	MARUTI BLOW TECH PRIVATE LIMITED	C1-4727/1 & C1-4727/2
435.	15338	Maruti Colours	1805
436.	90100	MARUTI ENTERPRISE	4511
437.	47965	Maruti Industries	4801/A/1
438.	91224	Maruti Industries	2900/12
439.	32411	Maruti Industries	4108/A
440.	89942	Maruti Refractories	2900/41
441.	83269	MARVELLOUS BIO FERTILIZERS	172
442.	15339	Mastercote Industries	313/16/7
443.	94824	MATESHWARI CHEMICALS	2900/55
444.	15340	Matru Chemicals	6906r
445.	20886	Mauni Nitrochem	6604
446.	32378	Mayur Associates	01-02-4705
447.	32096	Mayur Colour and Chemicals	5148
448.	15341	Mayur Dye Chem	02-02-4705
449.	31745	Meclin Chemicals	3302
450.	47090	Medicare Industries	4734
451.	14835	Meghmani Organics Ltd.,	5001/B, 5027, 5030-34 & 5037, 4707/B & P
452.	15345	Mehul Dye Chem Industries	1803
453.	31592	Meridian Chem Bond Limited	5906/4
454.	15347	Meridian Chem Bond Ltd.	3209
455.	15348	Meridian Chem Bond Ltd.	3206/A-1
456.	28482	Merit Chemicals	6725
457.	95178	Microtech	120, 121/8-120, 121/8
458.	87504	MICROTECH INDIA	120, 121/8,
459.	54451	Microtech(India)	5046
460.	31106	Milan Chemicals	4801/A/7
461.	15350	Mili Industries	1817
462.	15351	Minol Acid & Chemicals Pvt. Ltd.,	5904-1
463.	82816	MIPRA CHEMICALS	307 TO 311/44
464.	15356	Mittolia Chemicals	113/1
465.	65733	MJ FINE CHEM	9109/6
466.	15358	Modheshwari Chemicals	A-1/1511
467.	15871	Modheshwari Chemtech	1510
468.	15359	Mohan Polyfab Pvt. Ltd.,	6509, 6510
469.	33720	Monal Colour Chem Pvt. Ltd.	4805
470.	31649	Movie Coats	5003/3
471.	85051	MR INDUSTRIES	624-2B-B & C/2
472.	15287	Ms Darshan Industries	1802
473.	83739	MS SHUBH LIFE CARE	C1-6228
474.	47472	Ms. Laurel Life Science	6507
475.	81769	MUBY CHEM PRIVATE LIMITED	2900/46,2900/47,2900/162,2900/163,2900/164,2900/165,2900/166,2900/167
476.	15361	Mugat Dye Chem	1923
477.	15362	Mukti Chemical Industries	718, 719/G
478.	91878	Mullackal Polymers Private Limited	902
479.	84477	Mullackal Polymers Pvt.Ltd.	701/P and 711/P
480.	87830	Nahar Industries	3704/A

481.	42092	Nakoda Products	C-1-B, 6831
482.	29133	Nandosoal Industries	4806/4807
483.	36156	Narayan Industries	6110/1/C
484.	26102	Narayan Organics Pvt Ltd	1107/1 & 2
485.	15615	Narayan Organics Pvt Ltd (Unit II)	1904
486.	15371	Narendra Textile Pvt. Ltd	141/2
487.	15374	Narmada Chemicals	A-2-2212
488.	39746	Narmada Valley Rubbers Pvt.Ltd.	L-1040/9, C1B 1040 & 1041
489.	15382	Narusa Industries	6724
490.	15383	National Card Bord Mill	140/2-B2
491.	15385	Navadia Clarify	5706/1
492.	15386	Navadia Fine Chem	1309 & A2-1303
493.	15387	Navadia Plast	5706/2 & 5707
494.	14893	Navadia Refines	C1B-1308, A2-1304
495.	15388	Navdeep Chemicals P. Ltd.,	1105
496.	15389	Navdeep Chemicals Pvt Ltd (429, 430)	427 /1-2,429,430
497.	15390	Navdeep Chemicals Pvt. Ltd.,	C1-409/10-11
498.	15391	Navdurga Dyes & Chemicals	C1B/414
499.	15392	Navin Pharma Chem	7404
500.	15393	Navjeevan -O-Chem	5903/A
501.	15394	Navjivan Chemicals	C-1-6821 & 6822
502.	34431	Navjivan Chemicals	C1B/3411
503.	71672	NAVJIVAN ORGANICS PRIVATE LIMITED	5160
504.	51128	Navjivan Polyfab Pvt. Ltd.	1010
505.	60804	NAVNEET PRODUCTS	5905/8
506.	15396	Neel Pigments Pvt Ltd	3442
507.	15218	Neerasruti Chemicals (New)	313/16/4
508.	15398	Nepel Chemicals	C1/4763/64
509.	14871	NEPTUNE INDUSTRIES	A-1/6104/1&2
510.	15401	New Chem Industries	4721
511.	32311	New Shree Laxmi Enterprise (Old Shree Jagdish Enterprise)	5252
512.	33971	Nigam Industries	5,05,95,061
513.	15704	Nigam Industries (Unit II)	A-1/448
514.	32684	Nigam Pharmachem Industries	5061
515.	79292	Nikunj Industries	J-7819
516.	15410	Nilkanth Dyestuff Industries	C/1-6820,7115
517.	87618	NILKANTH FINE CHEM	C1-5509
518.	15411	Nilkanth Organic P. Ltd.	158/1
519.	15710	Nilkanth Organics P. Ltd. Unit-Ii (Formerly:Shubh Industries)	3806
520.	15363	Nilkanth Organics Pvt. Limited	158
521.	78874	Nilkanth Organics Pvt. Ltd. (Unit -III)	141/2/A
522.	15412	Nilkanth Refines	C1/5508
523.	15413	Nimish Chemicals	07-02-4705
524.	17402	Niranjan Chemicals	5142
525.	58275	NIRANJAN CORPORATION	5126/4
526.	15019	NIRANJAN LABORATORY	313/16/3
527.	31629	Niranjan Petro Chem.	C1B/5230 & 5229
528.	91742	NIRANJAN PHARMA CHEM	428/5
529.	15416	Nivika Chemoi Pharma	1602
530.	25201	Norris Medicines Ltd	801/P
531.	25203	Norris Medicines Ltd	901/4&5

532.	94130	NOVO PACK	132/A
533.	15283	Ocean Chemical Industries	6810
534.	27746	OHM SAI INDUSTRIES (old: Shree Krishna Chemicals)	C-1/B-2017
535.	51627	Om Masterbatches	1704
536.	15428	Om Shanti Industries	C1/2525
537.	15429	Om Shiv Dyes & Intermediates	6606
538.	54662	Omkar Chemicals	9103/2
539.	65752	OMKAR CHEMICALS	9103/2
540.	87415	ONYX INTERCHEM	10009/6
541.	43828	Orient Aroma Chemical Industries Pvt. Ltd.	317
542.	90983	ORLOV GREENTECH PRIVATE LIMITED.	C-1/1029
543.	15595	OSCAR PHARMA	A-1/7304, 7305, 7313/4
544.	89763	OSHO COMPONENTS	A-1/447
545.	52677	Oswal Udyog	8006
546.	74866	OZONE LIFE SCIENCE	8006/2
547.	87832	P.S Enterprise	4910
548.	93627	Packngosolution	596/7-PI-7
549.	46662	PALCHIN CHEMICALS	5236
550.	85840	Panache Metals Industries	4801/A-2
551.	25352	Panama Petrochem Limited	3303
552.	15458	Panchmahal Dyestuff Industries	736
553.	31730	Param Pharmaceuticals (Old Name Gujarat Reactive Chemical Private Limited)	6001
554.	34253	Paramount Polymer Products	728
555.	15466	Parimal Industries	9109/3
556.	15468	Parishi Chemicals	C1B 6917 & 6918
557.	15469	Parth Chemicals Industries	4928
558.	15470	Parth Industries	11001/1 & 11001/2
559.	14838	Parth Industries	C1B/7836
560.	31674	Patel Mineral Company	7903/A & B
561.	73816	PATKAR EXTRUSIONS PRIVATE LIMITED	4202 & 4203
562.	77005	PBK CHEMO PHARMA	5003/4
563.	71438	PEARL CHEM	2900/118
564.	30272	Pearl Chemical Industries	C1 B - 3416
565.	15476	Perfect Chemicals	4801/A/15
566.	15478	Petroleum Industries	6502
567.	15606	PHARMEX HEALTHCARE	6104/5
568.	15483	Pigment India	C1/7013
569.	45751	Pitru Chemethics	5150, 7
570.	15488	Polestar Industries	616
571.	47379	Polymers & Transmission Products	428
572.	15490	Pooja Chemical Inds.	702/2
573.	31705	Poonam Processors Pvt. Ltd	A/1/164
574.	76563	Prabhat Life Science Pvt. Ltd. (Old Name: PRAGNA CHEMICAL INDUSTRIES UNIT-2)	7311
575.	80750	PRAGNA CHEM TECH PVT. LTD.	707/D
576.	15495	Pragna Chemical Industries	2303/A
577.	15496	Pragna Dye Chem Pvt. Ltd	1210
578.	81040	Prakash Chemicals International Pvt. Ltd	501/1

579.	78144	Pramukh Industries	1520-1
580.	15498	Pranami Drugs Pvt. Ltd.,	7209
581.	14833	PRASAD ENGINEERING	5717
582.	84007	PRATAP SCRAP TRADERS	307-308, TO 311, PAIKI SUB PLOT NO. 62
583.	15502	Prayasha Healthcare Pvt. Ltd.	6209
584.	26952	Precious International	160
585.	15504	Precious Paper Products	A-2/140-2
586.	15506	Preeten Healthcare Pvt. Ltd.,	C-1/7103
587.	15507	Premier Chemical Industries	C-1/B/2013
588.	15509	Prerna Chemicals Industries	702/4r
589.	29614	Prime Corporation	C-1-B-2014
590.	43964	Prince Chemicals	9111/3
591.	89926	Printtech Healthcare Pvt. Ltd. (Old Name: Krishna Impex)	1920
592.	26172	Pro Active Pharma	2215
593.	14941	PROLIFE CHEMO PHARMA PVT.LTD	5730
594.	15516	Prudence Pharma Chem	7407
595.	15517	Pure Chem Pvt. Ltd	4717
596.	15518	Purnima Chemical Industries Pvt.Ltd	5905/3
597.	30081	Qv Labs Pvt Ltd	4616
598.	82273	R M G PHARMACHEM	11005
599.	76673	R. R. CHEMICALS	4206/B
600.	70131	RAAHi HEALTHCARE	5105
601.	50213	Radhe Agro Industries	4313
602.	31981	Radheshwar Rasayan	A-2/4004
603.	15534	Raina Industries	A2/6104/10
604.	15539	Rajesh Chemical Industries	1,81,81,81,91,820
605.	15540	Rajesh Pharmaceuticals	C-11/3912
606.	13389	Rajshree Industries	7515
607.	69734	Rajyog Polytech Pvt. Ltd.	5219, 5220 & 5221
608.	15544	Rallis India Ltd	3301
609.	15545	Rallis India Ltd.	2808
610.	15547	Ramdev Chemicals Industries	3441-B
611.	15548	Ramdev Chemical Industries Unit -2	3440,3443, J-3439
612.	69729	Rammam Agro industries Pvt. Ltd.	7830/2
613.	15550	Rang Krupa Enterprises	3454
614.	15551	Rang Sarjan Chemicals	C1-B/407, 408
615.	15552	Rangodadhi Chemicals P. Ltd.,	705
616.	80328	RANKE ATHARVA ENTERPRISE PVT LTD	5157 & 5158
617.	15553	Rapicut Carbides Ltd.,	119
618.	15554	Rashdeep Chemicals	3451/B
619.	25372	Ratnamani Bio-Chemicals & Pharmacetuticals Pvt. Ltd.	6,11,26,113
620.	15555	Ravi Chem Industries	7402
621.	14839	Ravi Chem Industries	726/727
622.	15556	Ravi Raj Chemicals	C1B/7120, 7121,7119
623.	92696	RAVIRAJ CHEMIBORON PRIVATE LIMITED	5905-1
624.	10408	Ree Atherva Life Science Pvt Ltd	5178
625.	15560	Ree Maan Rasayan	4772
626.	15038	Regal Remedies Ltd (Unit -I)	C-1/6823
627.	23607	Regal Remedies ltd (Unit-II)	7406

628.	15561	Regoj Chemicals Industries	6702
629.	15562	Reine Chemicals Pvt. Ltd.,	5901
630.	15563	Reliance Chemicals	4794
631.	15564	Reliance Laboratories	702/1
632.	15567	Resins & Plastics Ltd.,	3607
633.	32998	Ressol Chem	4615
634.	52415	Reunion Rubber Works Pvt. Ltd.	A-2/5702
635.	15568	Reva Chemicals	3920
636.	15571	Riddhi Pharma	A2/2511
637.	31717	RISHABH INDUSTRIES	223
638.	83859	RISING POLYPACK PRIVATE LIMITED	C1-B7835
639.	29582	Rivson Pharma	21-Jan
640.	15572	Rocky Chemicals	4729
641.	94448	ROHRA CHEMICALS & PHARMACEUTICALS PRIVATE LIMITED	104-105/2-Survey No 104-105/2
642.	15574	Ronak Chemicals	4709/1
643.	15575	Ronak Corporation	2513A, C-1B
644.	71839	Ronak Tradelink Pvt. Ltd.	1706/5-6 & J/1713
645.	15276	Ronson Pigments Pvt.Ltd.	6006/1/D
646.	24014	Roxy Chemicals	A2-3447
647.	15653	Roxy Chemicals (Unit-II)	C1B-6833
648.	15577	Rpg Life Science Ltd.	3102/A
649.	85960	RUDRA INDUSTRIES	707/A
650.	31699	Rukul Industries	1705/B&C
651.	15579	Rusan Pharma Ltd.,	6406
652.	46339	Rushabh Enterprise	1506
653.	15160	Rushitoya Industries (Old name: Harikrishna Industries)	3459
654.	85113	RUTAIN PHARMA CHEM	4308
655.	71210	S-Tech Life Science	4707/A/13
656.	13528	S.B. Industries	5217
657.	15346	S.B.Chemo -O-Pharma	C1B-2015
658.	15585	S.R.Chemicals	7516
659.	30899	S.S.Extractors	5112/4
660.	15588	Sabari Aromatics Pvt. Ltd	2303
661.	15590	Saffron Exim	C1/B/7112
662.	94717	SAFFRON RMC	A2/167
663.	39483	Sagar Plastic Industries.	c-1-B/7114
664.	10406	Sagar Trading Company	717
665.	15596	Sahjanand Chemicals	725
666.	15598	Sahyog Chemical Industries	C1B-7004-05
667.	15600	Sajjan India Limited	6102-6103, 6117-6119, 5809-5810
668.	93578	SAJJAN INDIA LIMITED (UNIT-2)	5807-5808
669.	15602	Samip Chemicals Pvt. Ltd.	703, 704/1
670.	72673	samkin industries 614	614
671.	64683	SAMKIN INDUSTRIES UNIT-1	611
672.	15604	Samrat Pharmachem Ltd	A2/3445/44
673.	25334	Sara Chemicals	3205/ B
674.	60510	SARGAM ENTERPRISE	5731
675.	15608	Sarita Chemicals	4780
676.	32310	Sarjak Pharma Chem	5137
677.	42966	Sarvava Agritek Pvt. Limited	132

678.	72017	SARVOTTAM FERTILIZER	129/C/3
679.	88076	Satva Life Science	428/4
680.	15202	Satyam Chemical (Old Name: Indian Pigment Industries)	C1-B/4741
681.	15610	Satyam Industries	C-1/7110
682.	15611	Saurashtra Dye & Chemicals	6232
683.	92704	SAYAN GREENOCHEM PVT. LTD. (UNIT - II)	6001/3 & 4
684.	15614	Sayan Greenochem Pvt.Ltd.	6001/1&2
685.	31753	SAYONA CROP CARE (UNIT-1)	B/155
686.	26322	SAYONA CROP CARE (UNIT-3)	5008
687.	15511	SBS Colores And Chemiques Pvt. Ltd. Unit 2	6403
688.	39819	Scientific Life Science	9113/3
689.	15620	Sejal Chem Tech Industries	C-1/B/7118
690.	60036	SEMIENATE EXPORTS	11003/3
691.	84838	SENSO AGROTECH PRIVATE LIMITED	J-7832
692.	15491	Shaili Pharma Chem (Previously: Poona Agro Industries Pvt. Ltd)	A/2-6104/9
693.	79788	Shakti Agritech	4707/A/14
694.	75325	SHAKTI CORPORATION	2900/43r
695.	15622	Shakti Insulated Wires Pvt. Ltd.	624/2A
696.	75977	SHAMROCK INDUSTRIES	C1B-7107
697.	15626	Sharda Indsutries	6908, 6909
698.	26937	Shchem Corporation	4001/A-2
699.	26152	Shilpa Chemical Inds.	4777
700.	15629	Shipura Industries	L/6219/3
701.	13530	Shiv Chemical Industries	9917
702.	88640	Shiv Chemtech Private Limited	C1B-7001
703.	42755	Shiv Chemtech Pvt. Ltd (Old Name: Kruti Chemicals)	C-1/B 7001
704.	15631	Shiv Corporation	502/22
705.	25367	Shiv Shakti Chloride & Chemicals	5018
706.	15632	Shiv Silica Pvt. Ltd	6212
707.	15634	Shiva Dyestuff Pvt. Ltd	6104/A2-11
708.	15635	Shiva Pigments Pvt. Ltd	6104/8, 6104/7
709.	15636	Shivam Alum And Chemicals	7603
710.	26161	SHIVAM ALUMS & CHEMICALS (Old Name Vipul Pharma Chem)	4906/22
711.	43178	Shivam Cement Craft Company	322/A
712.	14829	Shivam Chemicals	C1B, 7008
713.	15638	Shivam Organics	9106/1 & 2
714.	92722	SHIVANI PLASTIC INDUSTRIES	C1B-194
715.	14840	Shraddha Chemicals	6803
716.	45430	Shraddha Chemicals (Unit - Ii)	6802
717.	84777	SHRADDHA INDUSTRIES	5205
718.	15643	Shramik Chemicals	6904
719.	15792	Shree Ambe Colour Chem (Formally Swastik Colour Chem)	729
720.	15630	Shree Avani Pharma	J-1204
721.	31756	Shree Balaji Processors	450/A
722.	90045	Shree Chamunda Traders	1106-A
723.	31385	Shree Charbhuj Agro Fertilizer Co.	149
724.	23824	Shree Charbhuj Agro Fertilizer Company	2808/A-1.2

725.	15649	Shree Chemo Pharma Ankleshwar Pvt. Ltd.	313/13
726.	70679	Shree Chemopharma Ankleshwar Pvt. Ltd. (Unit-3)	313/10,11
727.	15867	Shree Chemopharma Ankleshwar Pvt. Ltd. Unit-2	312, 323
728.	15650	Shree Colospense Pvt. Ltd.,	6412
729.	58826	SHREE DATT AGRI TECH	C1/5511
730.	11259	Shree Dutt Agrochem	C1B/4746
731.	53106	Shree Enterprise	7314/4
732.	15652	Shree Ganesh Chemicals	6711
733.	60689	SHREE GANESH ENTERPRISE	J-7825
734.	68879	Shree Ganesh Enterprises	5146/A
735.	15616	Shree Ganesh Pigments Pvt. Limited (Old Name: SBS Organics Pvt. Ltd.)	A-1/405
736.	15656	Shree Ganesh Remedies Ltd	6,01,16,012
737.	14933	SHREE GANESH REMEDIES LTD (UNIT-II)	6715r
738.	31598	Shree Gumandev Processors P. Ltd.	706
739.	15703	Shree Hari Chemicals	C1-B/2518
740.	56309	Shree Industries	10007/C
741.	87296	SHREE JALARAM CORPORATION	3002-B/11
742.	72742	SHREE KRISHNA FOUNDRY	7314
743.	15665	Shree Mahadev Intermediate	1509
744.	33022	Shree Mahakali Dyes and Chemicals (Magnum Organics Pvt Ltd)	C1/413
745.	50048	Shree Mahakali Industries	5404
746.	54465	Shree Mahakali Pharmachem	5106
747.	35616	Shree Mahakali Solchem	5004/3
748.	31737	Shree Mahakali Traders.	4927
749.	15671	Shree Ram Dye Chem Industries	C-1-B 7007
750.	15673	Shree Ram Chemicals	C1-7009
751.	33004	Shree Ram Industries	5117
752.	15677	Shree Rang Chemicals	4801/A-5
753.	15678	Shree Rang Industrial Enterprises	C-1/6826
754.	15681	Shree Saibaba Chemical Industries	3709/3
755.	83754	SHREE SATYA SAI INDUSTRIES	7904/C
756.	31035	Shree Shraddha Chemicals Pvt Ltd	4809
757.	15683	Shree Shubh Chemicals	6603
758.	92298	Shree shyam enterprises	732-B/1
759.	15685	Shree Sulphamic Chemicals	4518
760.	70765	Shree Sulphurics Pvt Ltd. Unit 2	2801/A+B+C/2
761.	15686	Shree Sulphurics Pvt. Ltd.	2801/A
762.	15688	Shree Tripura Enterprise	J/1207
763.	36684	Shree Umiya Intermediates	5108
764.	47554	Shree Umiya Tradelink	150/A
765.	15690	Shree Vardayini Chemical Industries Pvt. Ltd.	3804 & 3803
766.	15692	Shreeji Chem	2210
767.	15694	Shreeji Dye Chem Industries	C1/6827
768.	87728	SHREEJI ENTERPRISE	141/1/23 & 141/1/24
769.	31634	Shreeji Gas Company	328,329/1
770.	23489	Shreeji Pigment Formerly Shreeji Dyestuff Pvt Ltd	5906/3A
771.	15698	Shreenath Chemical Industries	6817

772.	68874	Shreenath Chemical Industries (Unit -II)	5902/1
773.	55074	Shreenathji Agro Pack	9912
774.	15499	Shreeneel Chemicals (Old Name: Pranav Insulations)	281
775.	15699	Shreyas Chemicals	1801
776.	15700	Shri Ambica Organic Chemicals	6721
777.	64871	Shrinath Coating Industries	2900/110
778.	38404	Shrinath Industries	4933
779.	63103	SHUBH LIFE SCIENCE	703/1
780.	15713	Shyam Chemical P Ltd	6004
781.	15714	Shyam Dye Chem	C1B-6919
782.	15715	Shyam Enterprise	C1/B, 1512
783.	15796	Siddharth Interchem Pvt Ltd (Unit II)	2201-2202
784.	15717	Siddharth Interchem Pvt. Ltd.,	C1B-6915
785.	15093	SIDDHI CHEMICALS	3706/B
786.	15718	Siddhi Dyes & Chemicals	C-1B - 5406 & C-1B-5407
787.	15720	Siddhi Samrat Dye Chem Pvt.Ltd.	6405
788.	24017	Sigma Chemopharma Pvt Ltd	C-1B-4755 & 4756
789.	15724	Skau Chemicals	7405
790.	15726	Sky & Skylark Industrial Products	2513, 2512
791.	42192	Skylark Pharmaceuticals Pvt. Limited	7910
792.	32037	Smit Enterprise	5152
793.	15727	Snehal Dyes Industries	C-1/6819
794.	41078	Snehal Impext Pvt. Limited (Unit-I)	1108
795.	15731	Sodar Industries	1503
796.	15733	Solar Polymers	C1-6825
797.	15055	SOLENIS CHEMICALS INDIA PRIVATE LIMITED	8001, 8001A
798.	80192	Solis Pharma chem Pvt. Ltd.	4707-A/5
799.	15737	Sonal Chemicals	4758
800.	15739	Span Remedies Pvt. Limited	502/15-16
801.	15263	SPC Lifesciences Pvt. Limited (Unit 1) (Previously Kadilac Chemical Corporation)	3612
802.	15728	Spc Lifesciences Pvt.Ltd	3611/1-2-3 & 4
803.	80640	SRIYAAN CHEMICALS PRIVATE LIMITED	5903
804.	44594	Star Engineers	8005
805.	75990	Star Speciality Chemical Pvt. Ltd.	5004/2
806.	15745	Starlet Industries	4314
807.	15748	Sterling Chemicals	622, 622
808.	14843	Sterling Chemicals Industries	113/2
809.	31671	Stride Industries	7613/1
810.	15750	Subhasri Pigments Pvt. Ltd.,	1211, 1213, 1201,1202
811.	88643	Sudarshan Chem Industries	4707/A/12
812.	15751	Sukha Chemical Industries	06-01-4705
813.	15753	Suleshvari Pharma	6012/1
814.	87074	SULESHVARI PHARMA (UNIT-2)	3304, 3305/C
815.	38064	Sun Colorants Pvt. Limited	2808/A/3 & 2808/A/4
816.	15760	Sun Pharmaceutical Industries Ltd.	4708
817.	86637	SUN SHINE CHEM	307, 308 to 311/93
818.	82122	Sun Shine Solchem	C1-B-7130
819.	15159	Sun Shine Velvet Pvt.Ltd	127/2B
820.	15768	Sun Smit Dye Chem Pvt Ltd	3455
821.	15762	Sun White Chemicals	C1B/3420

822.	15763	Sunbeam Photochem Pvt. Ltd.,	4787
823.	15757	Sunit Dye Chem Industries	C-1/3430
824.	15765	Sunny Chemicals	6811
825.	15766	Sunrise Chemicals	J-3437
826.	15767	Sunshine Chemicals	5237
827.	36954	Sunshine Colours	7314/7
828.	10606	SUPERNOVA INTERMEDIATES PVT. LTD	J-1714
829.	32588	Supharma Chem	4705/2-3 & 4
830.	30692	Supreme Chemicals	7840/2
831.	15776	Supreme Packaging (P) Ltd	C1B-7834
832.	15777	Suraj Dye Chem	1106
833.	15778	Surat Ammonia & Chemical Company	6207/2&3
834.	89937	SURMOUNT LABORATORIES PVT LTD - II	A1-4010
835.	15779	Surmount Laboratories Pvt. Ltd.	A-2/4003
836.	29583	Survival Technologies Pvt Ltd Unit -li Formerly Link Pharma Chem Ltd.	C-1/B-7003
837.	31719	Survival Tecnologies Pvt. Ltd.	9110/9111/1
838.	15782	Surya Drugs & Pharmaceuticals	1102
839.	15783	Surya Enterprises	901
840.	12922	Surya Life Sciences Ltd	3,60,63,616
841.	15784	Surya Organics & Chemicals	6722, 6706
842.	14938	Surya Remedies Pvt Ltd.	1101
843.	15788	Suyog Dye Chemie P. Ltd. (Unit-Ii)	2404-5
844.	15789	Suyog Dyes & Chemicals	6716-17
845.	31749	Suyog Life Sciences (P)limited	145/B
846.	14987	SVG Fashion Limited (Previously Binaykia Synthetic Limited)	2
847.	15793	Swastik Industries	C-1/7101
848.	15794	Swati Dyeing & Printing Mills Pvt Ltd	A-1/421/422
849.	15797	Synthetic Drugs & Intermediates	6503
850.	34081	Tagros Chemiclas India Ltd Old Name Jkbm Ltd	133&134
851.	15799	Tao Chemicals	6222
852.	41135	Tapi Organic Fertilizer Co.	6106/B
853.	15802	Tatva Chintan Pharmachem P. Ltd.	502/8,17 &18
854.	30257	Techno Chem Industries	9102/2
855.	15803	Techno Chem Manufacturing Co.	431
856.	15805	Techno Forge Ltd.,	1019-1022
857.	15806	Tejal Industries	730
858.	15807	Tex Aux Chemicals	9107-1
859.	85756	Tharmic Chem JobWork	10009/4
860.	15809	The Ankleshwar Poly Dyestuff Pvt. Ltd	6720
861.	88364	TIME AMMONIA SUPPLY COMPANY	8006/4
862.	15669	Tirupati Organics Pvt Ltd	5906/1,2,3
863.	15810	Tolani Fabricators	7315,7301/02
864.	15814	Trexil Chemical Industries	C1B-424
865.	15817	Trimurti Dye Chem Industries	9103/1
866.	53551	Triveni Enterprise	5905/9
867.	50212	Tulsi Paints	C-1 B, 415
868.	15821	Uma Organic & Chemicals	3816
869.	15823	Umiya Chem Intermediates	4705/1/1r
870.	15824	Umiya Industries	4405

871.	14844	Unique Chemicals (A Div of J B Chemicals & Pharma Limited)	128/2,129/1, 129B/A
872.	38152	UNITED PHOSPHORUS (INDIA) LLP	3201/A & 3210
873.	39482	United Plastic Industries.	C-1-B/7113
874.	15834	Unity Chemical	4801/A, B
875.	87889	UNITY LIFESCIENCE	5120 & 5121
876.	15835	Universal Aromatic	2208, 2209
877.	15771	Universal Chemopharma(Old Name Super Inter Chem)	C-1/B-2016
878.	30083	Unnati Industries	4921
879.	15831	UPL Limited (Unit No 3)	3101/1,3101/2,3101/3r
880.	15833	UPL Limited (Unit NO.1)	117, 118
881.	15832	UPL LIMITED (UNIT No.2)	3405/3406/3460-A
882.	15836	Urvashi Chemicals P. Ltd.	C-1-B/2009
883.	15837	Urvashi Pulp & Paper Mills	315/316/1
884.	39034	V. R. Chemicals	5149
885.	25336	Vakpati Chemicals	7507
886.	15839	Vandana Chemicals	7409
887.	15840	Vandana Teex Dyes & Mridu Enterprises	2002 TO 2005
888.	90077	Vanshadit Industries	03-Jan
889.	15841	Varahi Chemicals Industries	9109/7, 9110/2
890.	26165	Varahi Pharma Chem	9108/2
891.	74989	VARDA LIFESCIENCE LLP	3206/A/2
892.	26163	Varniraj Chemicals	6611
893.	15844	Varoon Industries	230
894.	54068	Vasant Chemicals,	3918
895.	95729	VASTANI CHEMICALS LIMITED	C1B-11010-1
896.	15848	Vasudev Chemicals	C-1/B/4745
897.	15849	Vasudev Dye & Chemicals	6006/1/A
898.	43827	Vibrant Specialities	A1/101
899.	21336	Vihita Biochem Pvt.Ltd	304/A
900.	15459	Vihita Chem (P) Ltd. (Unit-2) (Formerly - Pankaj Organics Pvt. Ltd).	3709/1&2
901.	15854	Vihita Chem Pvt. Ltd.,	305
902.	37278	VIHITA DRUGS & INTERMEDIATES (Old Name: Hind Dyes & Drugs Intermediates)	C1B/4754
903.	74945	VIJAY INDUSTRIES	129-C/1
904.	56347	Vikas Enterprise	89 yogi estate
905.	86613	Vikas Enterprise (Unit - II)	149/37
906.	15856	Viketa Electronics	4759
907.	15858	Vinayak Enterprise	5101 A
908.	15859	Violet Pigment & Chemical Industry	2520-21/C-1
909.	89257	Violet Pigment & Chemical Industry Unit - 2	2520
910.	71836	VISHAL INDUSTRIES	6116/B
911.	15861	Vishal Industries	6913/12
912.	15864	Vishnu Chemicals	C1/3429
913.	15865	Vishrudh Organics Pvt. Ltd.	141/2/B
914.	46660	Vishwa Chemicals	4801/13
915.	13481	VIVAN INDUSTRIES	A1/1402
916.	15869	Vivek Chemicals	3910
917.	15870	Vivek Colours Industries	1507
918.	53107	Vraj Trading	C-1B/11011/2

919.	84719	Vrajana Industries	4781
920.	15877	West Coast Pigment Corporation	2408
921.	15878	Whitex Chemicals	6808
922.	15879	Wockhardt Limited	138
923.	68812	YAMUNA PAINT INDUSTRIES	C-1/B-7816
924.	30679	Yogi Chem	9110/3
925.	79321	YUSHKA COSMETICS LLP	1106B
926.	33754	Zanoo Plastic Industries	7116
927.	69628	ZANOO PLASTiCS	7904/B
928.	69627	ZANOO SALES CORPORATION	11002/2
929.	15885	Zcl Chemicals Limited	3102/B
930.	65470	ZEEL DYE CHEM	2900/147
931.	84723	Zeliant Industries	2900/25-27
932.	81569	ZELSION INDUSTRIES	2900/134
933.	45555	Zeni Biotech	A2/7801
934.	14948	ZENTIVA PVT.LTD. (Formally Sanofi India Ltd)	3501 to 3515, 6301 to 6313

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R.P.A.D.

LEGAL NOTICE

Gujarat Industrial Development Corporation (hereinafter referred to as the GIDC) had declared 1072 Hectares area of the GIDC of Ankleshwar Industrial Estate as the Notified Area on 01/02/1978 under the provisions Section 16 of the Gujarat Industrial Development Act, 1962. Thereafter in exercise of the powers conferred by the Gujarat Industrial Development Act, 1962 and with the approval of the Government of Gujarat, the GIDC had appointed the Notified Area Authority (hereinafter referred to as the NAA) for GIDC of Ankleshwar Industrial Estate.

The NAA for GIDC of Ankleshwar Industrial Estate is the nodal agency for the establishment of pipeline network for collection & conveyance of industrial effluent and regular maintenance & operation of conveyance pipeline network within the limits of the Notified Area for the GIDC of Ankleshwar Industrial Estate.

As per the provisions of the Gujarat Industrial Development Corporation Drainage Regulations, 1990 and Gujarat Industrial Development (Notified Area) Rules, 2007 made under the subsection (1) of Section 54 of the Gujarat Industrial Development Act, 1962, the Chief Officer of the NAA is responsible for the matters concerning maintenance of drains, sewers, drainage works, sewerage works, storm water drains etc. within the limits of the Notified Area.

You are designated as the **Chief Officer** of the **Notified Area Authority for GIDC of Ankleshwar Industrial Estate** and you are well aware of provisions of the violations under aforementioned Acts and Rules.

Several non-compliances have been noticed during the inspections carried out by officials of the Board:

1. The pipeline network for collection & conveyance of industrial effluent within the limits of the Notified Area for the GIDC of Ankleshwar Industrial Estate was inspected by the inspection team of the Regional Office - Ankleshwar of the Board on 21/02/2022, 19/05/2022, 20/05/2022, 23/05/2022, 31/05/2022 and 30/06/2022 for verification of the factual status and other details thereon regarding various instances of wastewater discharge and relevant complaints received at the Board. During the time of inspections on above mentioned dates, various non-compliance were observed and noted by the inspection team.
2. In view of non-compliances observations this Board had issued Notice of Direction to the Notified Area Authority on date: 30/08/2022 under section 33-A of the Water Act-1974 for various points including time bound action plan forthwith to prevent overflowing of contaminated waste water into Amlakhadi, Sarangpur Khadi, Chhapra Khadi & natural drains, to submit progress of above ground pipe line network project etc.

(Notice of Direction dated: 30/08/2022 annexed herewith as **Annexure - A**)

3. A case vide Original Application No. 109/2022(WZ) namely "Hasmukhbhai Bahecharbhai Parmar Vs. Notified Area Authority of Ankleshwar & Ors." was filed before the Hon'ble



- National Green Tribunal (hereinafter referred to as the NGT) by the petitioner on 20/11/2022 with the prayers that;
- i. An order be passed for establishing an ETP with a large capacity with the latest technology;
 - ii. Huge penalty be imposed on the Notified Area Authority of Ankleshwar;
 - iii. The Chief Officer Mr. Gajera should be ordered to be placed under suspension;
 - iv. An order be issued not to release any type of water into tributaries like Sarangpur creek, Amravati river, Chhapara Khadi, Aamla Khadi and Khadi near Ankleshwar industrial region;
 - v. The Regional Officer of Ankleshwar Mr. V.D. Rakholia be also ordered to be placed under suspension;
 - vi. The applicant may be compensated economically and the victims be given compensation.
4. This Board had issued a Notice to the NAA for the GIDC of Ankleshwar Industrial Estate on 08/02/2023 prior to the assessment of EDC based on past violation and for assessment of environmental damages. (Annexed herewith as **Annexure - B**).
5. NAA has submitted reply against notice issued on 08/02/2023 vide letter dated: 22/02/2023 stating there is no violation done by estate so, it is requested not to impose any damage compensation. However, the aforesaid reply was not acceptable in view of Hon. NGT order dated: 23/01/2023 which clearly directs Board to make calculation of the past violations and quantify the environmental damages after giving notice.
6. Then after examining all the available reports and records, this Board was constrained to issue direction on 20/05/2023 to the NAA for the GIDC of Ankleshwar Industrial Estate under provisions of section 33A of the Water Act-1974 for following;
- i. To pay Rs. 25 Lakh (Rupees Twenty Five Thousand Only) as an interim Environment Damage Compensation (EDC).
 - ii. NAA shall pay final amount of EDC and expenditure for carrying out the study for past violations as and when communicated to them as per principle of "Polluter Pays".
 - iii. To submit certified Action Taken report for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 for laying above ground pipeline with requisite details and certification for discontinuation of underground drainage network before May-2023 as directed by Hon. NGT.
 - iv. To submit new drainage network map with all requisite details like marking of all the pockets, industries above ground pipeline going to particular pocket, etc.
- The copy of this direction was also sent to Managing Director of GIDC for necessary action. (Annexed herewith as **Annexure - C**)
7. However, the NAA for the GIDC of Ankleshwar Industrial Estate has not paid interim EDC till date nor has the NAA remedied or ensured remediation of the violations causing or resulting in pollution.
8. Later on the NAA for the GIDC of Ankleshwar Industrial Estate has submitted its reply on 23/06/2023 to this Board's Direction dated 20/05/2023, stating that there was no storm water flow from the Notified Area in the khadi on 5th June 2023, though it was raining on

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the same day and still dead fishes were found hence, requested to this Board not to impose EDC, as they have already established above-ground pipeline network. The explanation offered by the NAA was not found satisfactory. Additionally, no certified detailed action taken report is submitted to the Board regarding above-ground pipeline network for industries.

9. The Regional Officer - Ankleshwar of this Board vide its letter dated 23/08/2023 had also informed the NAA for the GIDC of Ankleshwar Industrial Estate to discontinue/sealing abandon underground drainage network, comply with Hon'ble NGT directions, to submit action taken report and to submit new drainage map with all requisite details. (Annexed herewith as **Annexure - D**)
10. Again directions were issued to NAA on 18/11/2023 as reminder for the payment of interim EDC amount of Rs. 25 lacs and for submitting certified Action taken report for compliance of Hon'ble NGT directions. (Annexed herewith as **Annexure - E**)
11. The NAA for the GIDC of Ankleshwar Industrial Estate was again reminded by Regional Officer - Ankleshwar on 04/04/2024 to complete task for discontinuation of the abandon underground drainage network and to seal or remove it. (Annexed herewith as **Annexure - F**)

The aforesaid facts reveal continued non-compliances with the directions issued by the Board as also non-payment of the interim EDC despite repeated communications. It is apparent that NAA has failed to ensure compliance with the directions of this Board and to meet the prescribed standard of Environmental norms. This clearly indicates your negligent attitude towards aspect of environment protection and pollution control, leading to repeated and continuous violations of section 33-A of the Water Act-1974.

Hon'ble NGT in the matter of O.A. 02 of 2024 (WZ) "News item published in media titled "Vikas ya Vinash? Yah kaha pahunch gaye hum bina soche samjhe" versus GPCB and others has directed this Board vide order dated: 20/02/2024 to submit report with respect to earlier disposed NGT matter O.A. 109/2022 vide order dated: 23/01/2023 with compliance status of directions mentioned therein with and current status in the matter.

And Whereas Hon'ble NGT Western Zone Bench vide its Order dated 23/01/2023 in the matter of Original Application No. 109 of 2022, has issued following directions in para 10 of the order and disposed-off the said matter:

- i. We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 – NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.
- ii. As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs. 25,00,000/- (Rupees Twenty Five Lakhs).



iii. The compensation amount/penalty amount, which shall be realized from respondent No.1, shall be utilized for restitution of environment in the local area within one year, independent of the obligation of respondent No.1.

You (i.e. s. no. 2) designated as the Chief Officer of the NAA for the GIDC of Ankleshwar Industrial Estate is responsible person on its behalf and you all are responsible for the aforesaid conduct of the Business of NAA for the GIDC of Ankleshwar Industrial Estate because it is with your consent or/and connivance or/and negligence that the aforesaid offence was committed. And hence you are deemed to be guilty of the aforesaid offences as per the provision of section 48 of the Water Act-1974.

Under these circumstances, you are once again called upon to submit your response within a period of 7 days, failing which the Board will initiation prosecution against you for the violations as per provisions of the Water Act- 1974 in accordance with law.

For and Behalf of GPCB,

Raj
29/4/2024
[R V Patel]

Unit Head – Legal Branch

NO: GPCB/LEGAL-NGT-ANK-325/ID: 32825/

Date: ___/04/2024

Issued To:

1) Notified Area Authority,
Ankleshwar GIDC
Situatd at: Plot No: 618,619,
GIDC Ankleshwar,
Taluka: Ankleshwar, District: Bharuch.

2) The Chief Officer,
Notified Area Authority,
Ankleshwar GIDC
Situatd at: Plot No: 618,619,
GIDC Ankleshwar
Taluka: Ankleshwar, District: Bharuch.

Copy To: 1. The Vice Chairman & Managing Director,
GIDC, Block no. 4, Second floor, Udyog Bhavan, Sector-11,
Gandhinagar.....for information please.
2. Unit Head, Ankleshwar.....for information please.
3. Regional office, Ankleshwar.....for information please.

Outward No: 809877, 22/04/2024



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY R.P.A.D.
NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME.

WHEREAS you Notified Area Authority(NAA) are operating Pumping Station at Plot No: 618,619, GIDC ANKLESHWAR, Dist: BHARUCH.

AND WHEREAS during the various inspections of pumping stations on **21/02/2022, 19/05/2022, 20/05/2022, 23/05/2022, 31/05/2022 and 30/06/2022** under Section -23 of the Water Act by the authorized officer of the Board it has been noticed and required to attend following issues:

1. During inspection on 21/02/2022, upside of bund wall to Ankleshwar GIDC pumping station-C and Final Pumping station is found almost full with silt with contaminated clay.
2. During inspection of various area of GIDC on 21/02/2022, chambers provided in effluent conveying pipe line are found overflowing and waste water comes out from the manhole overflowing is being goes in to GIDC open storm water drain.
3. During inspection on 21/02/2022, (1) Chamber provided near M/s. Alex Pharma chem Pvt. Ltd is found damaged and analysis reports of the sample collected from overflow of manhole near M/s. Alex Pharma, opp. to new plant of Sajjan India ltd. shows pH: 7.44, COD: 1246 mg/l, NH3-N: 199.36 mg/l, Phenolic compound: 11.81 mg/l, (2) sample collected from overflow of manhole near m/s. Bakul Pharma Pvt. ltd. Ankleshwar shows pH: 7.56, COD: 456 mg/l, NH3-N: 11.2 mg/l, Phenolic compound: 1.17 mg/l, (3) sample collected from overflow of manhole near m/s. Coromandal ltd. Ankleshwar shows pH: 7.03, COD: 605 mg/l, NH3-N: 6.16 mg/l and (4) sample collected from Overflow of manhole near discharge point of m/s. Cadila Pharma unit-ii, Ankleshwar shows pH: 7.39, COD: 549 mg/l, NH3-N: 21.28 mg/l.
4. De-silting work is not carried out to increase the capacity of water storage in drain and not provided Mechanical (openable) sluice gates.
5. Frequent complaints are received regarding overflowing manholes and during inspection on 31/05/2022 traces of earlier manhole overflow are observed on cross road near M/s. Deccan Fine Chemicals (India) Pvt. Ltd.; and traces of three nos. of manholes earlier overflowed near M/s. Coromandel International Limited are also observed.
6. Complaint is received regd. regarding improper handling of Sludge generated from the cleaning of Sump provided in C Pumping station and during inspection on 20/05/2022 generated sludge slurry from cleaning activity of pumping station-C is found being found dumping in to 2 nos. of Kuchcha pits out of 3. Nos of kaccha pits with plastic liners, already provided in open land opposite to pumping Station-C, One pit is found full up to ground level with sludge slurry, second one is found already 90 % full with sludge slurry and third Pit is found empty.
7. During inspection on 23/05/2022, it is observed that Sludge slurry is transferred into tractor trolley & then disposed off into one Kuchcha pit with damaged plastic liner (approx. size. 15 ft x 15 ft Size) within the premises of C pumping station and approx 10-15 MT of sludge slurry is found in kuchcha pit having damaged liner.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

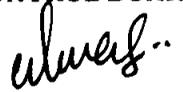
8. Analysis Results of the sample collected from open kaccha pit (with damaged liner) within c pumping station on 23/05/2022 shows pH: 7.88, COD: 6.34 gm/kg, NH3-N: 1.036 gm/kg, Total Inorganic solids: 737 gm/kg, Total alkalinity as CaCO3: 1.90 gm/kg, Phenolic Compound: 0.148 gm/kg.
9. Unit has not complied with Show cause notice issued on 22/07/2022.
10. During inspection on 30/06/2022, bund wall opp C pumping station leading to Sarangpur Khadi, it was found overflowing & contaminated waste water was found going on from above the bund wall and analysis Results of the sample collected from the same shows pH: 6.78, COD: 1222 mg/l, NH3-N: 82.32 mg/l, Phenolic Compound: 2.14 mg/l.
11. During inspection on 30/06/2022, Kaccha bund wall opp Gujarat Leather near B pumping station was visited & contaminated waste water was found going overflowing from this kachcha bund wall, which ultimately leads to Chhaparakhadi. Analysis results of the Sample collected from overflow of bund wall opposite B pumping station shows pH: 7.32, COD: 331 mg/l, NH3-N: 1.68 mg/l, Phenolic Compound: 0.59 mg/l.

Now, therefore I Arun G. Patel, Environment Engineer proposes to issue Notice under section (33) (A) of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To submit Time bound action plan forthwith to prevent overflowing of contaminated waste water into Amlakhadi, Sarangpur Khadi, Chhapra Khadi & natural drains.
2. To provide approachable road/pathway which is yet not provided on any side of SWD in the estate for enabling effective monitoring.
3. To take necessary measures to prevent overflowing of manholes.
4. To submit progress of above ground pipe line network project.
5. To immediately stop dumping of sludge in kaccha pit and to dispose sludge/slurry generated from cleaning work in Environmentally sound manner and inform Board with records.
6. To comply with Direction issued on 20/12/2019, 16/09/2021 and 04/10/2021.

You are hereby directed to reply & Submit compliance of above points within 15 days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you for the conduct of the business of your industry, under the Water Act-1974 for above non-compliance.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD



(Arun G. Patel)
ENVIRONMENT ENGINEER



GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

NO: GPCB/ANK-C-1021(3)/ID:32825/

Date: __/08/2022

Issued to:

✓ **THE CHIEF OFFICER,**
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618, 619,
GIDC ANKLESHWAR,
Dist: BHARUCH.

Copy To:

- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... for monitoring & verification.

Outward No: 681762, 30/08/2022

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME

WHEREAS, you are Notified Area Authority-Ankleshwar, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board and Notified Area Authority as below:

- a) *We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 - NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.*
- b) *As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs.25,00,000/- (Rupees Twenty Five Lakhs).*

Whereas for the compliance of aforesaid directions of the Hon. NGT this board intends to calculate and quantify the environmental damages for past violations of Notified Area Authority for major incidents of last 5 years

Now, therefore considering Hon. NGT order, I Arun G. Patel, Environment Engineer issues Notice to you prior issuance of Interim Environment Damage Compensation and for implementation of Hon. NGT order in time bound manner under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To submit action plan for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022.
2. To discontinue existing underground drainage network and to execute above ground pipeline network plan before May-2023.
3. The Board intends to levy interim environment damage compensation based on the formula given by CPCB which is based on days of violation.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

4. Board intends to give study to institute of Repute for the actual damage assessment in this case and expenditure of carrying out this study will be based on "Polluter Pays" principle levied from Notified Area Authority.

You are hereby directed to reply within 15th days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and further appropriate actions will be carried by following for fulfillment of the Hon. NGT order in the matter of O.A. 109/2022 dated: 23.01.2023.

This Notice is issued with approval of competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
08/02/2023
(ARUN G. PATEL)
ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID:32825/

Date: /02/2023

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For information and further necessary action.
- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... You are requested to follow up with the concerned to comply above
direction within timeline.

Outward No: 7031/2023/03/10/2023



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

R.P.A.D.
DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") FOR IMPLEMENTATION OF DIRECTIONS OF HON. NATIONAL GREEN TRIBUNAL DATED: 23.01.2023 IN THE MATTER O.A. 109/2022

WHEREAS, you are Notified Area Authority, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board and Notified Area Authority as below:

- We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 - NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.*
- As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs. 25, 00,000/- (Rupees Twenty Five Lakhs).*

Whereas for the compliance of aforesaid directions of the Hon. NGT this board has issued Notice of Direction to Notified Area Authority on 08/02/2023.

Whereas you have submitted reply against issued Notice on 22/02/2023, which is not acceptable.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

- To Pay interim EDC of Rs. 25,00,000/- (Rupees twenty five lacs) as an Interim Damage Compensation (EDC) by RTGS/NEFT in following account and inform this office after payment through Email with payment details on uh-gpcb-ankl@gujarat.gov.in or nuh-gpcb-ankl@gujarat.gov.in

A	Name of Payee	GUJARAT POLLUTION CONTROL BOARD
B	Bank Account Number	10325062238
C	Type of Account	CURRENT
D	Bank	STATE BANK OF INDIA
E	Branch	GANDHINAGAR ZONAL BRANCH
F	Branch Address	SECTOR-10/B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010
G	IFSC Code	SBIN0001355

- EDC mentioned in Point 1 is only interim EDC and Board intends to give study to institute of Repute for the actual damage assessment in this case for final EDC amount and expenditure of carrying out this study will be based on "Polluter Pays" principle which shall be levied from Notified Area Authority.
- To submit compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022.
- To discontinue underground drainage network and pumping station and to execute above ground pipeline network plan before May-2023 and inform this Board with ATR.

If the above direction is not complied, you are liable for prosecution under section-41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years with fine.

This Notice is issued after approval of competent authority.

**FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD**

Arun G. Patel
20/05/2023
(ARUN G. PATEL)

ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID:32825/

Date: /05/2023

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- The Managing Director,
Gujarat Industrial Development
Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For further
necessary action.**

- Regional Officer,
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar.....
You are requested to follow up with
the concerned to comply above
direction within timeline.**

Outward



373

No. GPCB / RO-Ankleshwar / T-257 / 5408 /2023.

Dt. 23 AUG 2023

To,
The Chief Officer,
Notified Area Authority Ankleshwar,
Plot no. 618, 619 GIDC Ankleshwar,
Dist.: Bharuch.

Subject: Discontinuation/ Sealing of abandoned under-ground drainage network in GIDC Ankleshwar region

Reference: Judgement of The Hon'ble NGT dated 23.01.2023 in the case of Original Application No. O.A. 109/2022.

Sir,

In connection with the above references, it is to be noted that work for above ground pipeline network in GIDC Ankleshwar region has been carried out and free fall outlets of all earlier underground drainage member units are disconnected as per your office letter dtd. 17.06.2023.

The abandoned underground drainage network of the area should now be completely sealed/ removed and it should not be connected to any of the pumping stations. You are hereby informed to complete the task as early as possible for discontinuation of the abandoned underground drainage network and to it should be completely sealed or removed so that no untreated waste water goes in to the nearby water bodies.

The entire work shall be monitored and certified by a reputed third-party agency to be appointed by Notified Area Authority. Action taken report in this regards should be submitted within 7 days.

Yours Faithfully,

V.D. Rakholia

Regional Officer

o/c

- CC:** 1. The Member Secretary (Kind attention – Unit Head Ankleshwar),
GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar..... For your kind information please.
2. The Chief Executive Officer, Narmada Clean Tech, At. Surti Bhagol, Ta. Ankleshwar, Dist. Bharuch.....For information and co-ordination regarding the above matter.



GUJARAT POLLUTION CONTROL BOARD

Annexure-E

374

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") FOR IMPLEMENTATION OF DIRECTIONS OF HON. NATIONAL GREEN TRIBUNAL DATED 23.10.2023 IN THE MATTER O.A. 109/2022.

R.P.A.D.

WHEREAS, you are Notified Area Authority, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board to levy EDC from Notified Area Authority after assessing damages and directed Notified Area Authority to pay the EDC and to lay above ground pipeline by May-2023.

WHEREAS this Board has issued Directions to Notified Area Authority for the compliance of points on 20/05/2023 mainly for payment of interim EDC and to submit Action Taken Report w.r.t Hon. NGT directions.

AND WHEREAS Notified Area Authority has neither complied with above direction and has not paid interim EDC of Rs. 25 lakhs nor submitted certified Action Taken report for the compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 till date.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To pay interim EDC of Rs. 25,00,000/- (Rupees twenty Five Lacs) as an interim Damage Compensation.
2. NAA shall pay final amount of EDC and expenditure for carrying out the study for past violations as and when communicated to them as per principal of "Polluter Pays".
3. To submit certified Action Taken report for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 for laying above ground pipeline with requisite details and certification for discontinue of under ground drainage network before May-2023 as directed by Hon. NGT.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

Outward No: 750055/2023

4. Submit New drainage network map with all requisite details like marking of all the pockets, industries above ground pipeline going to particular pocket, etc.

You are hereby directed to reply within 15 days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you for the conduct of the business of your industry, under the Water Act, 1974 for above non-compliance and w.r.t Hon. NGT order in the matter of O.A. 109/2022 dated: 23.01.2023.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
18/11/2023
(ARUN G. PATEL)

ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID: 32825/

Date: /11/2023

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For information and expedite necessary actions please.
- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... You are requested to follow up with the concerned to comply above
direction within timeline.

Outward No: 758953 / 18/11/2023

376

REGIONAL OFFICE - ANKLESHWAR



GUJARAT POLLUTION CONTROL BOARD

Plot No.5009/4,G.I.D.C.,Estate,Ankleshwar.393 002 Dist.Bharuch.
Tel.No.(02646) 222 933. Email id : ro-gpcb-ankl@gujarat.gov.in,

No. GPCB / RO-Ankleshwar / T-257 / 5884 /2024

04 APR 2024

REMINDER - 1

To,

✓ The Chief Officer,

Notified Area Authority Ankleshwar,
Plot no. 618, 619 GIDC Ankleshwar,
Dist.: Bharuch.

Sub: Discontinuation/ Sealing of abandoned under-ground drainage network in GIDC Ankleshwar region

Ref: 1. Judgement of The Hon'ble NGT dated 23.01.2023 in the case of Original Application No. O.A. 109/2022.
2. Letter from this office vide no. GPCB/RO-Ankleshwar/T-257/5408/2023 dtd.23.08.2023.

Sir,

In connection with the above references, it is to be noted that work for above ground pipeline network in GIDC Ankleshwar region has been carried out and free fall outlets of all earlier underground drainage member units are disconnected as per your office letter dtd. 17.06.2023.

The abandoned underground drainage network of the area should now be completely sealed/ removed and it should not be connected to any of the pumping stations. You were earlier informed to complete the task for discontinuation of the abandoned underground drainage network and it should be completely sealed or removed so that no untreated waste water goes in to the nearby water bodies.

The entire work shall be monitored and certified by a reputed third-party agency to be appointed by Notified Area Authority and detail report including details of manhole nos. sealed, manhole sealing procedure & material used to seal the manholes, map of the sealed pipeline network shall be submitted as no detail report is submitted yet. Action taken report in this regard should be submitted within 7 days.

Yours Faithfully,

(V.D. Rakholia)
Regional Officer

Copy to:

1. The Member Secretary (Kind attention – Unit Head Ankleshwar),
GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar..... For your kind information please.
2. The Chief Executive Officer, Narmada Clean Tech, At. Surti Bhagol, Ta. Ankleshwar, Dist. Bharuch.....For information and co-ordination regarding the above matter.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

File No. GPCB/ANK-C-1335/ID: 29509

Date: /02/2024

To,

The Director,

Gujarat Environment Management Institute (GEMI)

Office of the Director, 3rd Floor, Block no. 13,

Dr. Jivraj Mehta Bhavan, Old Sachivalaya,

Sector 10, Gandhinagar

Kind Attention: Dr. Nitasha Khatri (SSO & Lab Head, GEMI)

Sub: Work order for monitoring of storm Water Drain(SWD)/Natural Drains/Khadis situated in and around the Ankleshwar GIDC area.

Ref: 1. This office E-mail dated 07/02/2024 regd. Invitation to execute the Work regarding monitoring in Ankleshwar area.

2. Your letter No. GEMI/PRI/381 (32)/357/2023-24

Respected Sir,

In connection to above mentioned subject and references, this is to inform you that Board hereby issues work order to your institute for monitoring of Storm Water Drain(SWD)/Natural Drains/Khadis situated in and around the Ankleshwar GIDC area as per scope of work/proposal attached herewith/ with following terms and conditions:

- 1) GEMI shall carry out the monitoring, sampling work as per Standard Methods and as per the norms. All the instruments /equipment / glass-wares/ chemicals etc. to be utilized in monitoring and sampling work shall be properly calibrated.
- 2) GEMI shall not assign/outsorce any component of the 'Work' to any other Agency.
- 3) GEMI shall inform to GPCB, about the constitution of the team, names and contact numbers of team leader and the visit schedule for the monitoring and sampling works. The detailed schedule of the monitoring work shall be communicated.
- 4) All the information and data generated or collected during the execution of the work shall be treated as confidential and sole property of GPCB and the findings of the study shall not be directly or indirectly disclosed/published.
- 5) This work order shall be operative for 03 months.
- 6) GPCB shall not bear any responsibility for the personnel engaged under the project.
- 7) GEMI shall be bound to provide raw data, clarification etc. on the queries raised, if any.
- 8) Board shall pay charges as per applicable rules & regulations of Government.
- 9) Payment will be done after complete scrutiny of bills only. No advance payment will be allowed in any condition.

- 10) GEMI shall be responsible for appropriate insurance coverage with respect to Medical, Travel accident and third-party liability.
- 11) GEMI shall carry out the assignment in accordance with the highest standard of professional and ethical competence and integrity, having due regards to the nature and purpose of the assignment and have to conduct yourself in a matter consistent herewith.
- 12) GEMI shall pay the taxes, duties fees, levies and other impositions levied under the applicable law and GEMI shall perform such duties in this regard to the deductions of such tax as may be lawfully imposed.
- 13) Unless otherwise agreed or stated, GEMI shall bear all the cost and take all the responsibilities for the performance of all the Works.
- 14) All documents and correspondence related to the work shall be made in English.
- 15) The Board, without prejudice to any other remedy for breach of work order, by written notice of default sent to GEMI, may terminate this work in whole or in part: If GEMI fail to perform any or all of the works within the period specified above or If GEMI fail to perform any other obligations.
- 16) GEMI shall be liable for and shall indemnify the Board against any liability, loss claim or proceedings whatsoever arising under any statute or law in respect of personal injury or death or any disability caused by the carrying out of the works, due to any act or neglect of the worker, or of any person for whom the Board is not responsible.
- 17) No infrastructure like instrument, chemicals or others requisite like vehicle, electricity etc. will be provided by the Board.
- 18) Gujarat Pollution Control Board has power to inspect the work at any time and if the work is not found satisfactory, in this case Board has power to discontinue or cancel the work order without giving any reasons.
- 19) GEMI shall be liable for the persons engaged in this work.
- 20) GEMI shall be responsible for the payment and other benefits of the employee engaged in this work, Board will not be responsible for any worker in case of any legal issues arise during work period, after completion of work or termination of work.
- 21) The Agency shall have to submit acknowledgment / acceptance letter within 3 days after award of work order, stating that they are agreed with all the terms & conditions mentioned herewith.
- 22) The bill/invoices shall be raised in two copies.
- 23) The bill shall be paid only after receiving certificate of respective Regional Officer for satisfactory work, and if the work is not done satisfactorily, the amount for the same shall be deducted from the bill.
- 24) The bill shall be paid via NEFT/RTGS or any other payment mode.



379 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

- 25) The amount finalized for the scope of work shall only be payable, any other amount shall not be payable by the Board.
- 26) The work shall be done as per instructions given by the GPCB.
- 27) GEMI shall follow scope of work (enclosed) in letter & spirit.

Please also note that GEMI have to abide by all the terms and conditions set forth in this work order.

This letter is issued after obtaining approval of competent authority of the Board.

**For and on behalf of
Gujarat Pollution Control Board**

Arun G. Patel
21.02.2024
(Arun G. Patel)

Environment Engineer

Encl.: Scope of work/proposal

Copy to:

- 1) P.S. to Chairman...for kind information pl.
- 2) P.S. to Member Secretary...for kind information pl.
- 3) The Accounts Officer, GPCB...for kind information and necessary action pl.
- 4) The Regional Officer – Ankleshwar, Regional Office, Ankleshwar, Plot no. 5009/4, GIDC Estate, Ankleshwar-393002.....for kind information and necessary action pl

Monitoring of Industries located in Ankleshwar Industrial area

This work aims to enhance the monitoring and regulatory compliance efforts in the Ankleshwar GIDC contributing to the overall environmental quality of the region. The diligent execution of these tasks will support the authorities in maintaining a vigilant and proactive approach to environmental protection.

Scope of Work for storm water drain monitoring and water sample collection in Ankleshwar GIDC Area.

The objective of this project is to conduct comprehensive monitoring of storm water drain(SWD)/Natural Drains/Khadis situated in and around the Ankleshwar GIDC area, focusing on illegal effluent discharge and water quality.

The scope of work encompasses the following key tasks:

1. Continuous 24/7 Monitoring:

Implement continuous monitoring activities within the Ankleshwar GIDC Area to ensure real-time oversight. Regular water samples will be collected from the storm water drain(SWD)/Natural Drains/Khadis situated in and around the Ankleshwar GIDC area.

2. Identification of Suspected Activities:

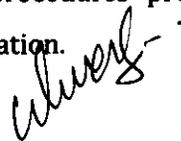
Identify any suspected activities related to illegal waste water discharge and promptly collect samples for further analysis and immediately inform the Board about any observed irregularities.

3. Source Investigation:

Investigate and determine the sources of illegal effluent discharge and inform Board. Report findings to the Board to address and rectify the identified issues on daily basis.

4. Sample Submission:

Collect samples in accordance with regulatory standards and submit them to the GPCB laboratory. Follow the suggested procedures provided by the regulatory authority for sample handling and transportation.



- You shall make your own arrangement for collection of samples and transportation of samples to the GPCB laboratory.
- All the requisite equipment(s), sampling containers, preservation medias/chemicals, paperwork etc. shall be made available by you.

5. Qualified Manpower Deployment:

Deploy a qualified team consisting of a minimum of two individuals per team. The team members should possess adequate knowledge of water sampling techniques and have a comprehensive understanding of the industrial area. 24/7 hours vehicle availability shall be made for continuous monitoring in the GIDC area. One qualified person for overall supervision of these teams should also be deputed.

6. Photography and Video Recording:

Capture visual documentation through photography and video recording during sample collection. This documentation will serve as additional evidence and aid in the assessment of industrial activities.

7. Monthly Reporting:

A comprehensive monthly report including details of monitoring and analysis of water quality in GIDC storm water drain of Ankleshwar GIDC and work done shall be submitted to the Board.





C/1021

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REGIONAL OFFICE ANKLESHWAR
GUJARAT POLLUTION CONTROL BOARD,
PLOT NO. 5009/4, GIDC ESTATE. ANKLESHWAR-393002.
TEL. NO. (02646) 222933.

Annexure-I

137

No. GPCB / RO-Ankleshwar / T-257 / 5844 / 2024

RECEIVED ON	
20 MAR 2024	
9679	2-A

15 MAR 2024

To,
The Chief Officer,
Notified Area Authority Ankleshwar,
Plot no. 618, 619 GIDC Ankleshwar,
Dist.: Bharuch.

Sub: To provide above ground Rising Main pipelines instead of its existing under-ground network in GIDC Ankleshwar region

Sir,

It is to be noted that work for above ground pipeline network in GIDC Ankleshwar region has been carried out with reference to judgement of The Hon'ble NGT dated 23.01.2023 in the case of Original Application No. O.A. 109/2022 and free fall outlets of all earlier underground drainage member units are disconnected as per your office letter dtd. 17.06.2023.

In continuation to the same it is to be brought to your notice that sometimes contamination is still observed in the waste water conveyed from the pumping stations to the IIUS & CIP pipelines. To prevent chances of any illegal connections/ activity and to thus improve the quality of effluent being sent to FETP it is hereby instructed that all the Rising Main pipelines from various pumping stations to the CIP & IIUS line should be made above ground.

You are hereby informed to complete the task for discontinuation of the underground rising main pipelines and for providing above ground Rising Main pipelines as early as possible.

Action taken report in this regards should be submitted within 7 days.

Yours Faithfully,

V.D. Rakholia
Regional Officer

- CC: 1. The Member Secretary (Kind attention – Unit Head Ankleshwar),
✓ GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar..... For your kind information please.
2. The Chief Executive Officer, Narmada Clean Tech, At. Surti Bhagol, Ta. Ankleshwar, Dist. Bharuch.....For information and co-ordination regarding the above matter.



9/1021

383

Annexure-J

143 e

REGIONAL OFFICE - ANKLESHWAR

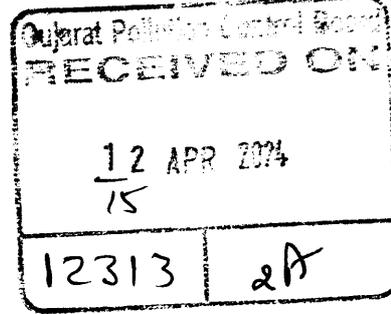
GUJARAT POLLUTION CONTROL BOARD

Plot No.5009/4,G.I.D.C.,Estate,Ankleshwar.393 002 Dist.Bharuch.
Tel.No.(02646) 222 933. Email id : ro-gpcb-ankl@gujarat.gov.in,

E-6018
APR-2024

No. GPCB / RO-Ankleshwar / T-257 / 5884 /2024

04 APR 2024



REMINDER - 1

To,

The Chief Officer,
Notified Area Authority Ankleshwar,
Plot no. 618, 619 GIDC Ankleshwar,
Dist.: Bharuch.

Sub: Discontinuation/ Sealing of abandoned under-ground drainage network in GIDC Ankleshwar region

- Ref:** 1. Judgement of The Hon'ble NGT dated 23.01.2023 in the case of Original Application No. O.A. 109/2022.
2. Letter from this office vide no. GPCB/RO-Ankleshwar/T-257/5408/2023 dtd.23.08.2023.

Sir,

In connection with the above references, it is to be noted that work for above ground pipeline network in GIDC Ankleshwar region has been carried out and free fall outlets of all earlier underground drainage member units are disconnected as per your office letter dtd. 17.06.2023.

The abandoned underground drainage network of the area should now be completely sealed/ removed and it should not be connected to any of the pumping stations. You were earlier informed to complete the task for discontinuation of the abandoned underground drainage network and it should be completely sealed or removed so that no untreated waste water goes in to the nearby water bodies.

The entire work shall be monitored and certified by a reputed third-party agency to be appointed by Notified Area Authority and detail report including details of manhole nos. sealed, manhole sealing procedure & material used to seal the manholes, map of the sealed pipeline network shall be submitted as no detail report is submitted yet. Action taken report in this regard should be submitted within 7 days.

Yours Faithfully,

(V.D. Rakholia)
Regional Officer

Copy to:

1. The Member Secretary (Kind attention – Unit Head Ankleshwar),
GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar..... For your kind information please.
2. The Chief Executive Officer, Narmada Clean Tech, At. Surti Bhagol, Ta. Ankleshwar, Dist. Bharuch.....For information and co-ordination regarding the above matter.